

Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008

Tel - 0191-2476927; mail - membersecretaryjkspcb@gmail.com

The Consultant (Judicial)
Hon'ble National Green Tribunal (P.B)
New Delhi.

No. JKPCC/NGT/155/2024/455-456

Dt. 06-05-2024.

Sub: -Compliance Report of Hon'ble NGT Order Dated 12-04-2024 in O.A 360/2024 entitled "Felling of 234 trees on century old college campus distresses many in Kashmir"

Ref.: Hon'ble National Green Tribunal order dated **12-04-2024**.

Sir,

In compliance to **Hon'ble National Green Tribunal** order dated **12-04-2024** in O.A 360/2024 entitled "**Felling of 234 trees on century old college campus distresses many in Kashmir**", kindly find enclosed the Compliance Report of J&K Pollution Control Committee.

It is requested that the Compliance Report may kindly be taken on record and place before the Hon'ble NGT for consideration.

Yours faithfully,

Encl: (As above).


(Ghansham Singh) JKAS
Member Secretary 6.5.24

Copy to the: -

1. Sh. G.M. Kawoosa, Additional Standing Counsel for J&K Govt. in Hon'ble NGT matters in New Delhi, for information and necessary action. This is in reference to Govt. of J&K Order No. 8495-JK(LD) of 2022 Dated 12-10-2022.

**Before the Hon'ble National Green Tribunal
Principal Bench, New Delhi**

Original Application No. 360/2024

In the case of :

News item titled "Felling of 234 trees on century-old college campus distresses many in Kashmir" appearing in The Hindu dated 22-03-2024.

The Hon'ble National Green Tribunal, New Delhi vide its dated 12-04-2024 in OA No. 360/2024 in the case titled "Felling of 234 trees on century-old college campus distresses many in Kashmir had issued following directions, operative part of which reads as under: -

"On advance notice, report on behalf of the J&K PCC has been filed, but it does not clearly disclose the extent of trees which have been cut and the details of permission for cutting off the trees and the status of compensatory plantation, if any.

Learned counsel appearing for Respondent No. 1 and 4 have sought four weeks' time to file the response.

Mr. Ghansham Singh, Member Secretary, J&K PCC appears for Respondent No. 2 and has sought four weeks' time to file fresh report with all the relevant particulars".

In compliance to the aforesaid directions of the Hon'ble NGT New Delhi dated 12-04-2024 a fresh report was obtained from Regional Director, J&K Pollution Control Committee, Kashmir and also from the Principal of Shri Amar Singh College, Srinagar.

gbe

The Regional Director, PCC, Kashmir furnished a fresh report vide his No. PCC/RDK/PS/2024/272-273 dated 22-04-2024 (**Copy enclosed as Annexure 'A'**). As per the report of Regional Director, J&K Pollution Control Committee, Kashmir, these poplar trees were planted in the year 1964 in the college campus and these trees were grown old and were posing threat to life and property. The college administration was receiving regular complaints from the residents of surrounding areas of the college and accordingly, took up the matter with Social Forestry Department in 2018-19 for numbering of the trees and the same were thereafter put to open auction by the J&K State Forest Corporation vide open auction Notice No. 499-510/ GGM/N/SFC/S dated 29-05-2019. Reportedly, the bidding process was hampered due to the lockdown as a result of outbreak of COVID-19 pandemic.

Thereafter, the college administration also received complaints from the teaching faculty and students about the ill effects of pollens from poplar trees and danger posed by these trees in the college campus. Pursuant to this, the college administration again took into the matter with Social Forestry Department for their expert advice and fresh assessment in terms of the health of the trees in the campus. The Social Forestry Department listed 234 trees for auction that includes good number of Russian poplar / Robina and Willow trees and marked the tree trunks for auction and also included the trees marked earlier by the Social Forestry Department for auction in the year 2019.

The auction process was undertaken by the J&K Forest Development Corporation after the college Management obtained authorization / permission from the Higher Education Department. The auction was conducted on 12-2-

2024 by the J&K Forest Development Corporation after fulfilling the codal formalities and following proper procedure and by the date of reporting 160 poplar trees out of 182 number have been felled / removed. The college administration has undertaken a massive plantation of 500 Cedar trees in collaboration with Social Forestry Department. Total 234 trees were put to auction, out of which 182 trees were poplar trees. Out of 182 marked trees 160 tress have been removed and the remaining trees are standing.

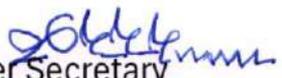
The Principal of Shri Amar Singh College, Srinagar has also furnished a report vide his No. ASC/Edu/24/817 dated 20-04-2024 (**Copy enclosed as Annexure 'B'**). As per the report of Principal Shri Amar Singh College, Srinagar that during 2014 floods in Kashmir, the institution remained submerged in water for a long duration of time and the deluge not only damaged the infrastructure, but also weakened the trees severally. That community members residing in the vicinity of the college expressed concern about the potential threat caused by these aged trees, who also projected their grievance before the District Administration and also L.G. Grievance Portal regarding the health related problems caused by the pollan seeds from the poplar trees.

That typically a poplar tree has little span of around 50 years and the poplar on the venue had already crossed 60 years as the trees were planted in 1964. That majority of these trees were hollow at the roots and withered at the top and could have caused any catastrophic situation as they were in both sides of main walking path from gate to heritage building. That understating the security of 4000 students and staff of the college, the process was initiated. Out of 182 poplar trees put to auction, around 160 trees have been felled and the process is going on.



The Principal of the college further reported that the college campus has more than 30 Chinar trees and large number of young Pinus and other trees. That on 8th April 2024 college conducted a massive plantation of 500 Cedar and other plants on 36 Acre campus of Shri Amar Singh College with the cooperation of the Forest department and as a part of green campus college has created 5 independent micro forest clusters as aeration lungs. The college administration replaced the wind prone species of poplar with wind resistant species. Hence necessary report along with relevant documents is submitted.

It is therefore, requested that compliance report may kindly be taken on record and placed before the Hon'ble National Green Tribunal for consideration please.


Member Secretary
J&K Pollution Control Committee



Government of Jammu & Kashmir
J&K POLLUTION CONTROL COMMITTEE

OFFICE OF THE REGIONAL DIRECTOR - KASHMIR

Sheikh-ul-Alam Campus, Rajbagh, near Government Silk Factory, Srinagar-190008
www.jkspcb.in Email: regionaldirectorkmr@gmail.com, Tel/fax 0194-2311842



Member Secretary
JK Pollution Control Committee
Jammu.

No:- PCC/RDK/PS/2024/...272-273

Dated:- 22-04-2024

Subject:- Hon'ble NGT Matter in re News items appearing in the Hindu dated 22-03-2024 in OA No. 360/2024 entitled 'Felling of 234 trees on century old college campus distressed many in Kashmir'.

Reference:- JKPCC/NGT/24/OA360/3096-97 dated 15-04-2024.

Sir,

Kindly find enclosed herewith the comprehensive report sought with complete factual details alongwith geo tagged photographs and the reply of the Principal Amar Singh College Gogji Bagh Srinagar for information and necessary action.

Yours faithfully

(Abhijeet Joshi)SES
Regional Director, PCC
Kashmir
22/04/2024

Encl:- (AA)

Copy to the:-

1. PA to Chairman JKPCC for information of Worthy Chairman,

Comprehensive report regarding the matter, 'News items appearing in the Hindu dated 22-08-2024. In Oa No. 360/2024:

Background:- A News item appeared in the 'Hindu' dated 22-03-2024 entitled 'Felling of 234 tree on century old college campus distressed many in Kashmir.

In response to this a team comprising District Officer, PCC Srinagar, I/C Airlab Regional Office Kashmir, JEE District Srinagar visited the college on 06-04-2024. The committee submitted its report vide this office. No.

Vide this office No. PCC/RDK/PS/2024/252 dated 07-04-2024 a factual report has been sought from Principal Amar Singh College Gogji Bagh Srinagar.

Principal Amar Singh College Srinagar vide No. ASC/edu/.24817 dated 20-04-2024 submitted the report which is enclosed as annexure A to this letter.

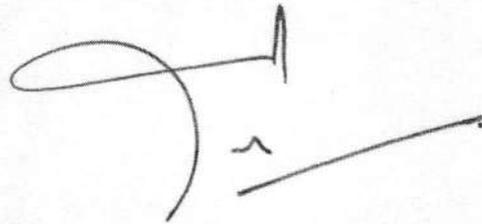
The report reveals as under:-

1. These popular trees were planted in 1964 in the college campus.
2. These trees were being old and are possessing the threat to life and property. College administration was receiving the regular complaints from nearby neighbours fro these old trees.
3. College Administration has taken the matter with the Social Forestry Department in 2018-19 and the trees were numbered and put to auction by J&K State Forest Corporation vide an Open Auction No. 499-510/CGM/N/SFC/S dated 29-05-2019. The bidding process was hampered due to lockdown (Covid-19 pandemic)
4. College Administration received subsequent complaints from the faculty and students about the ill effects of pollars from popular trees and danger posed by these aged trees on the campus. College Administration took the matter with Social Forestry Department for their expert advise and fresh assessment in terms of health of trees in the campus. Social Forestry Department listed 234 trees for auction that includes food no of Popular trees (Robina Willow).
5. Auction process was started through J&K Forest Development Corporation after obtaining the Departmental permission from Higher Education Department. Auction was conducted on 12-02-2024 by J&K Forest Development Corporation after fulfilling all the codal formalities and following proper procedure. By now 160 Poplar trees out of 182 numbered have been felled.
6. College has taken a massive plantation of 500 Cedar in recent week in collaboration with Social Forestry Department.

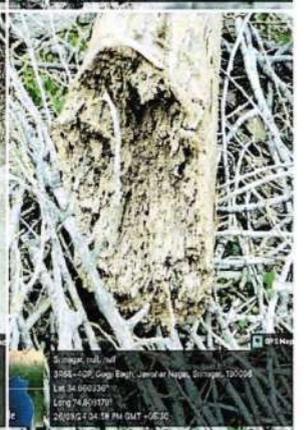
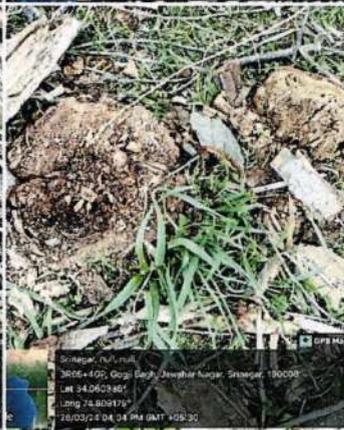
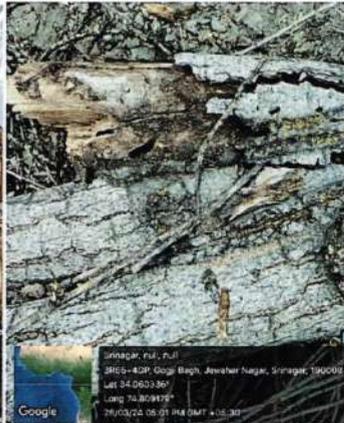
Conclusion

- i) 160 old Poplar Trees out of 182 has been cut down till now. The photographs enclosed reveals that items are follow from inside and were really threat to the life and property.

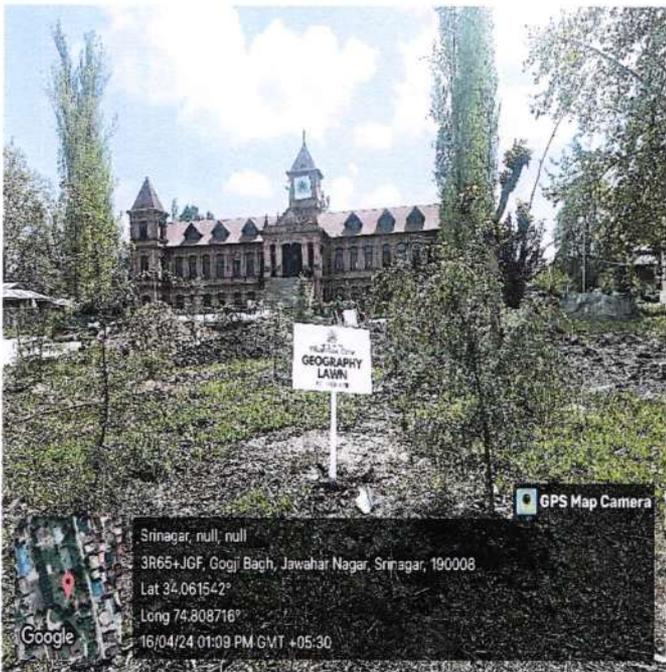
- ii) Proper procedure has been adopted by the college Administration in their felling.
- iii) 500 Cedar plants have been plantation by the College Administration in recent week.

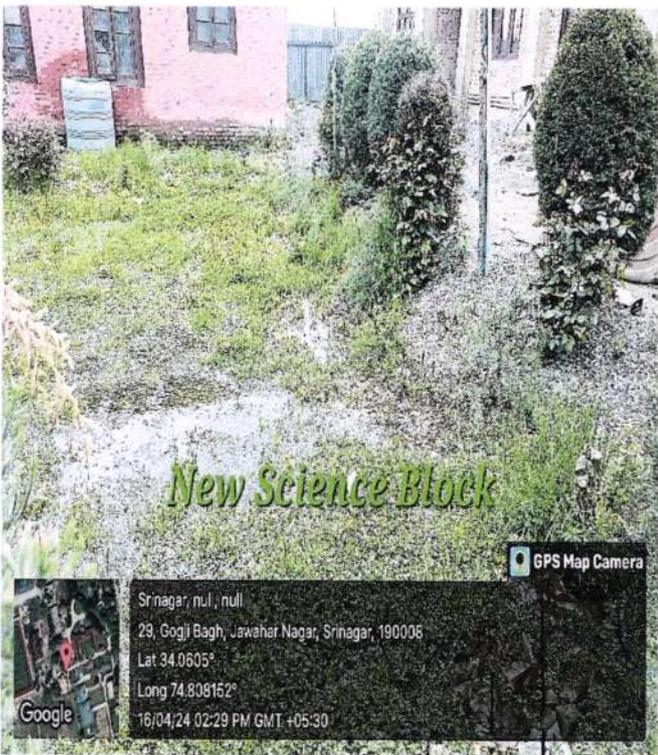
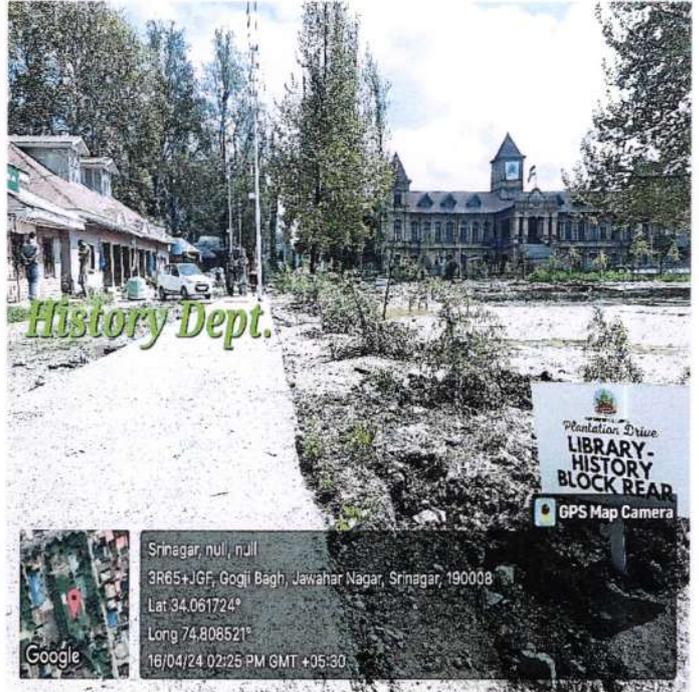
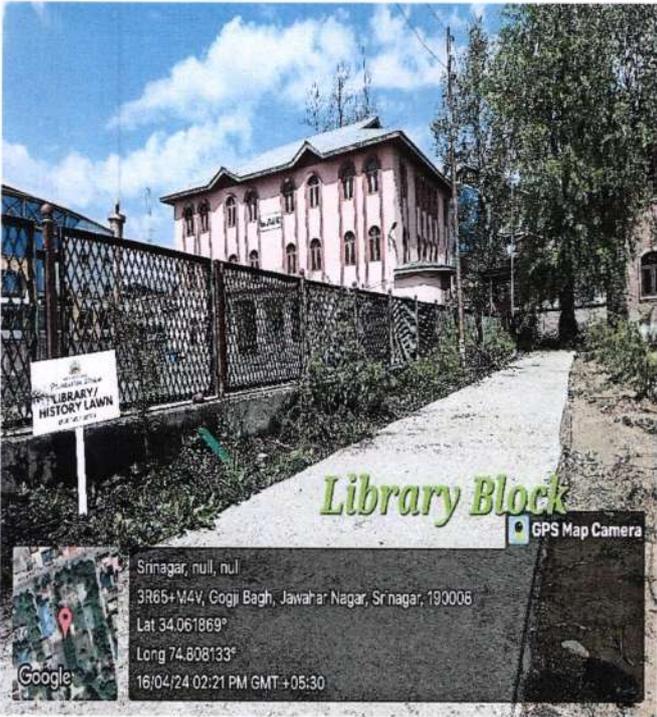
A handwritten signature in black ink, consisting of a large, stylized initial 'S' followed by a horizontal line and a small flourish.

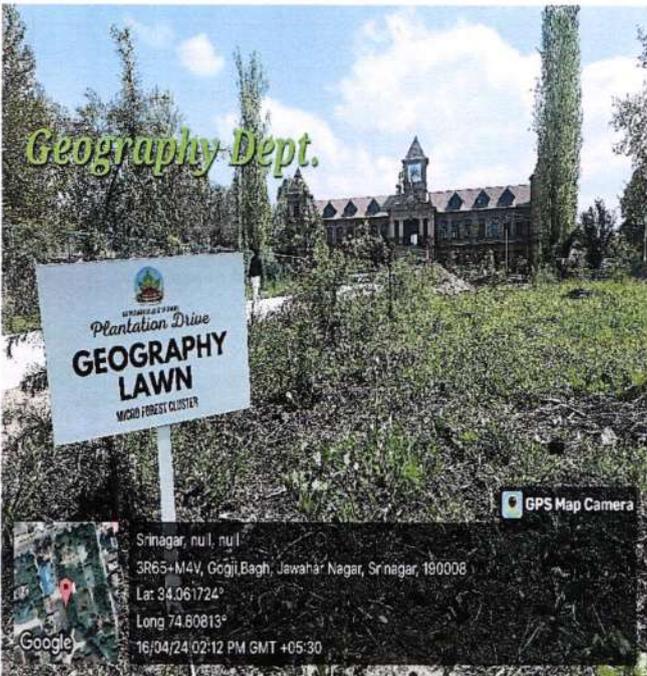
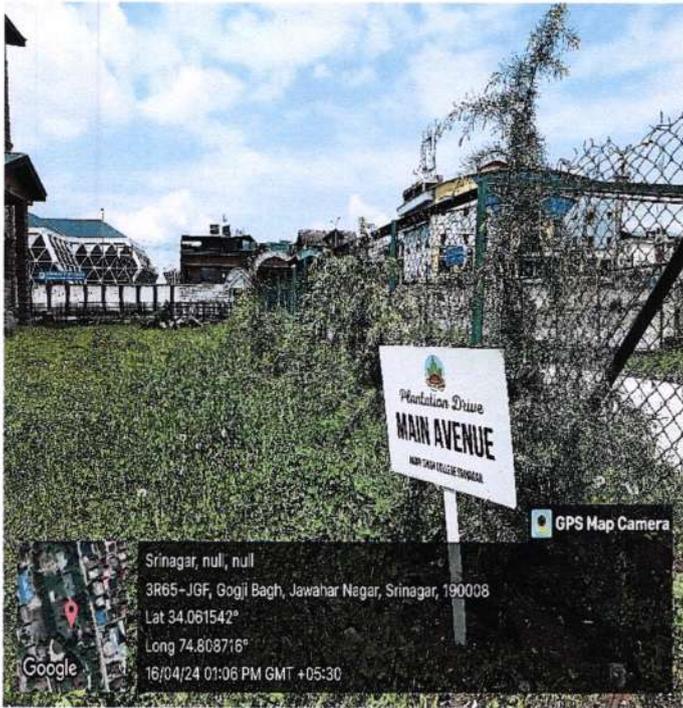


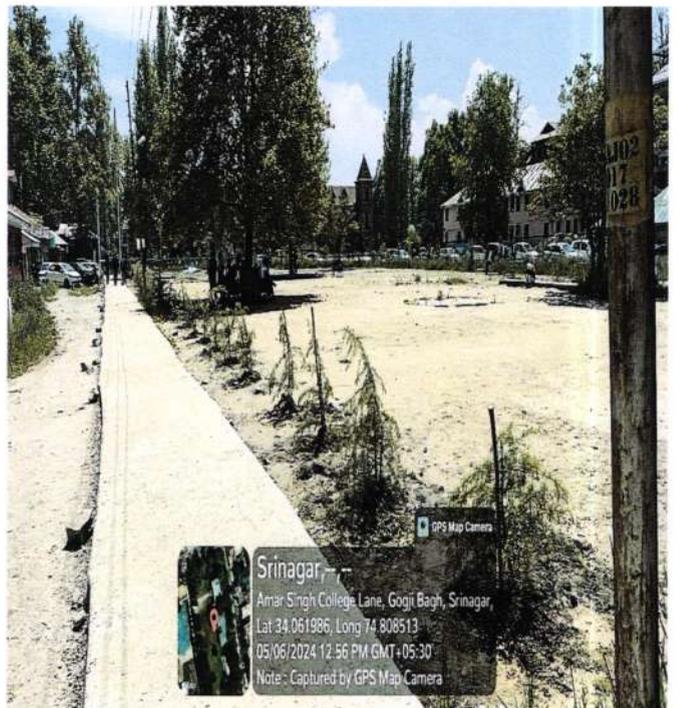
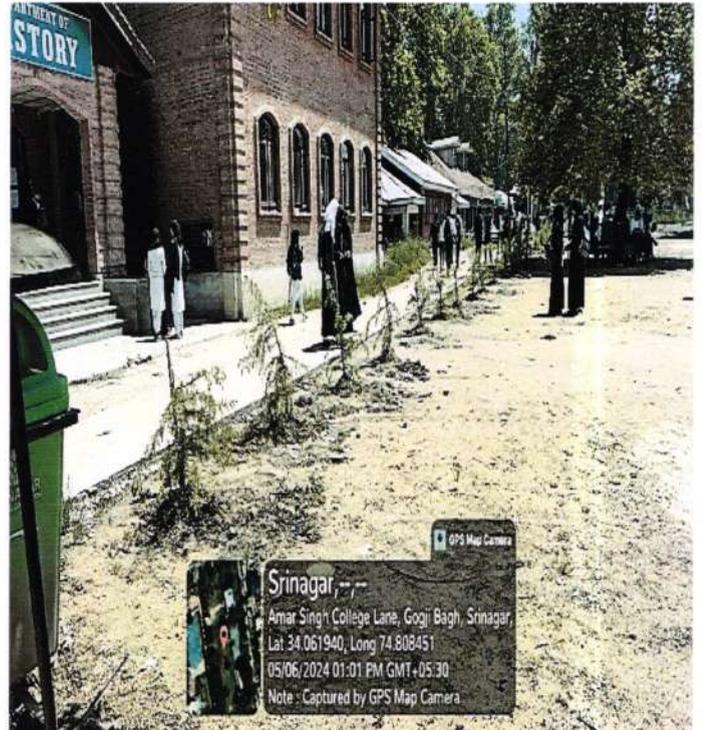
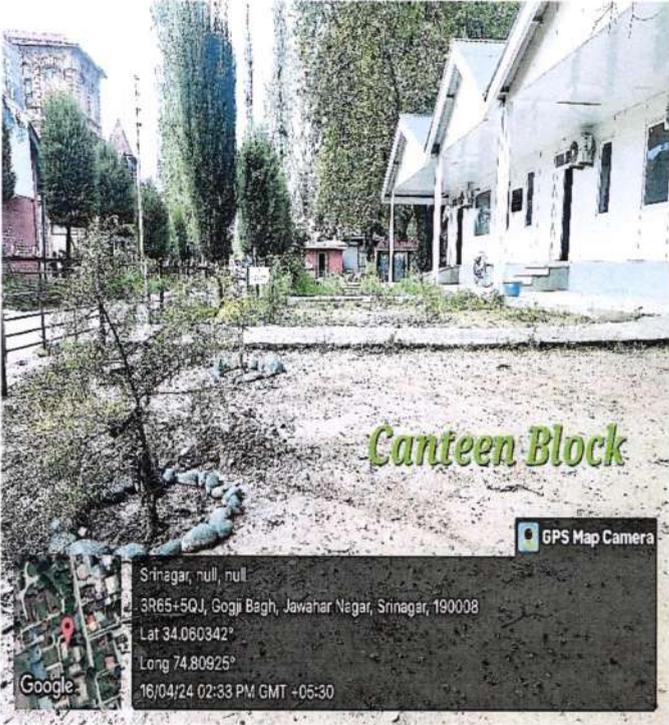


Photographs of Cedar Trees planted in the Shri Amar Singh College, Srinagar











Amar Singh College

NAAC RE-ACCREDITED GRADE -B

CLUSTER UNIVERSITY SRINAGAR

GOGJI BAGH SRINAGAR

Cell No: 9419064621, Ph: 0194-2310227, Fax: 0194-2311674/ <http://www.ascollege.edu.in> /E-principal@amarsinghcollege.ac.in
(email : nodalprincipalkashmir@gmail.com)

No: ASC/edu/24/817

Dated: 20/04/2024

18 Allotment order was issued to successful bidder by Divisional Manager JKFDCL vide No : DM/FDCL/PPW/Lease/548-46 Dated : 26/02/2024. (Copy enclosed as attachment - 15)

19 A committee of Senior Faculty of college was formed to monitor/oversee the process of felling of auctioned trees and prepare a detailed plan for plantation of 500 Cedar ✓ and other conifer varieties vide No : ASC/EDU//24/432 Dated : 2/03/2024. (Copy enclosed as attachment-16).

20 Tree auction was conducted by Forest Development Corporation in Amar Singh College and consequent upon that cutting of Willow / Robina and Poplar trees was done under due process of law.

The process was initiated in 2018 and after the covid period was over it was taken up a fresh in the interest of student safety which was getting compromised mainly on account of aged trees. The majority of these trees were hollow at roots and withered at top and could have caused any catastrophic situation as they were on both sides of main walking path from Gate to heritage building. On a rainy day a colleague of hours who is heading a city college presently had a narrow escape as a major portion of a tree fell on bonnet of his car while he was in the car.

Understanding the importance of security of 4000 plus students and staff the process had to be initiated a fresh and handed over to Government organizations who are custodians of tree wealth.

Out of 182 Poplar trees put to auction around 160 trees have been felled and process is going on. Some irresponsible social media groups photo edited a green picture of these old trees on college avenue with cut down logs and tried to create a narrative against the college although college had handed over the issue to relevant departments for evaluation and needful action.

Besides Poplars college campus has more than 30 chinar trees and large number of young pinus and other trees

On 8th April College conducted a massive plantation of 500 Cedar and other plants on 36 acre campus of Amar Singh College with active cooperation of Forest Department. The plantation plan is detailed with defined locations in 36 acre campus in the map attached herewith. Further as part of green campus college has created 5 independent Micro Forest Clusters as aeration lungs. College administration has replaced the wind



Amar Singh College

NAAC RE-ACCREDITED GRADE -B

CLUSTER UNIVERSITY SRINAGAR

GOGJI BAGH SRINAGAR



Cell No: 9419064621, Ph: 0194-2310227, Fax: 0194-2311674/ <http://www.ascollege.edu.in> /E-principal@amarsinghcollege.ac.in
(email : nodalprincipalkashmir@gmail.com)

No: ASC/edu/24/817

Dated: 20/04/2024

prone species of poplar with wind resistant species.(plantation Drive Plan enclosed as attachment (17). The Geo Tagged photos of new plantation sites are attached herewith as attachment (18)

We are attaching hereunder some pictures of cut logs/roots which will make it amply clear as to the necessity of having addressed the issue much earlier.(Copy of Pictures enclosed as attachment 19)

Some trees on main avenue were fully rotten /dead at root as well as trunk and could have fallen anytime across the main commuting route of college by students and staff.

We are attaching an article that appeared in local daily Greater Kashmir which gives the persepective from ground zero and flags the concerns of security that are paramount for safety of staff and students.(Attachment 20)

Yours sincerely


(Dr. Sheikh Ajaz Bashir)
Principal

Attachment : 32 Leaves

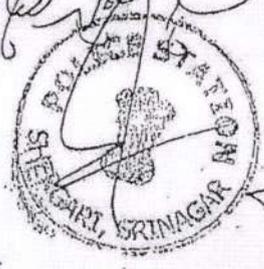
Copy to :

1. Record file.

اسلام آباد 16 اگست 2015ء 3 بجے

میں نے دریافت کیا تھا کہ 30 جولائی کو 12 بجے کے بعد 11 بجے تک کے درمیان میں
3309 نمبر پر کال کی گئی تھی۔ اس وقت میں ریٹائر ہو چکا تھا۔ اس وقت
میں نے اس کال پر جواب دیا تھا کہ میں اس وقت ریٹائر ہو چکا ہوں۔
اس وقت میں نے اس کال پر جواب دیا تھا کہ میں اس وقت ریٹائر ہو چکا ہوں۔
تو پتا چلا کہ یہ کال 2014ء میں کی گئی تھی۔ اس وقت میں ریٹائر ہو چکا تھا۔
میں نے اس کال پر جواب دیا تھا کہ میں اس وقت ریٹائر ہو چکا تھا۔
میں نے اس کال پر جواب دیا تھا کہ میں اس وقت ریٹائر ہو چکا تھا۔
میں نے اس کال پر جواب دیا تھا کہ میں اس وقت ریٹائر ہو چکا تھا۔
میں نے اس کال پر جواب دیا تھا کہ میں اس وقت ریٹائر ہو چکا تھا۔

FLOOD



S.O.
secret

Attachment - (A)

General Diary Details
सामान्य दैनिकी विवरण
تفصیل روزنامہ

State (राज्य) (ریاست): JAMMU & KASHMIR

P.S. (थाना) (تھانہ): SHER GARHI

District (जिला) (ضلع): SRINAGAR

1. G.D. No. (रोजनामचा सं.) (روزنامہ نمبر): 011

2. G.D. Date (रोजनामचा दिनांक) (تاریخ روزنامہ): 29/03/2019 10:45 hrs

3. G.D. Type (रोजनामचा प्रकार) (رپورٹ): Fire Incident

4. Entry for (officer) (प्रविष्टि) (अधिकारी के लिए) (افسر ملہتم تھانہ): AFTABAHMED LONE

5. Case Type (प्रकरण के प्रकार) (नु عیت مقدم): ADULT

6. G.D. Brief (रोजनामचा संक्षिप्त) (مختصراً حالات):

بحوالہ رپورٹ نمبر ۰۱۱ روزنامہ ۲۹/۰۳/۲۰۱۹ء سب انسپکٹر عبدالرشید ۸۲/جی-ار-پی واپس تھانہ ہذا آیا ہے اظہار کیا کہ آگ تقریباً ۰۲:۴۵ بجے کالج کے ایڈمنسٹریٹر بلاک میں نمودار ہوئی ہے متذکرہ عمارت تین کمروں پر مشتمل ہے جسمیں آڈیشن، اکونٹس اور اسٹینٹس سے وابستہ کام کاج ہو رہا تھا آگ کے چھت سے نمودار ہوکر نیچے کی طرف بڑھ گئی چونکہ عمارت متذکرہ چنار کے درختوں کے بیچ واقع ہے جس وجہ سے عمارت کے چھت پر چنار کے درختوں کے پتے و دیگر مواد چھت پر کافی دیر سے موجود تھا عمارت کی چھت بھی مکمل لکڑی کی بنی تھی جبکہ عمارت متذکرہ کا حال ہی میں رنگ روغن ہوا تھا کالج میں موجود عملہ سے پوچھ تاچھ بعمل لائی گئی جبکہ ظاہری طور آگ لگنے کی نسبت کوئی بھی مشکوکی معلوم نہ ہوئی بلکہ معلوم ہوتا ہے کہ آگ بجلی کے شارٹ سرکٹ کی وجہ سے نمودار ہوکر نہایت ہی تیزی سے پھیل گئی اور عمارت پوری طرح خستہ ہو گئی بلکہ عمارت میں موجود سامان بھی خاکستر ہو گیا چونکہ سرمدت معاملہ کی نسبت کوئی مشکوکی نہ پایا جاتی ہے تاہم موقعہ سے چند کس نمونہ جات بغرض ایف۔ایس۔ایل تجزیہ حاصل کیے گئے بعد حصول رپورٹ یا کوئی اہم انکشاف حسب حالات کارروائی بعمل لائی جائے گی بعد پڑتال وقوعہ میں خاکستر شدہ سامان و ریکارڈ عملہ کالج نے پیش کرنے کی درخواست کی جس نسبت فردہ عمل درآمد ریکارڈ ہوگا۔

FIRE

7. Subject (विषय) (مضمون):
رہس و رپورٹ انش ننگہنی

8. Acts & Sections (अधिनियम और धारा(एँ)) (بقلم و قانون):

S.No. (क्र.सं.) (نمبر شمار) | Acts (अधिनियम) (بقلم)

Sections (धारा(एँ)) (قانون)

Report Printed on (रिपोर्ट मुद्रण की दिनांक) (تاریخ رپورٹ تحریر): 02/04/2019

Report Printed by (जिस के द्वारा रिपोर्ट मुद्रित) (نام رپورٹ تحریر کنندہ):

Name (नाम) (نام): AFTAB AHMED LONE

Rank (पद) (عہدہ): I (Inspector)

Signature (हस्ताक्षर) (نسخہ):

Name (नाम) (نام): AFTAB AHMED LONE

Rank (पद) (عہدہ): I (Inspector)

No. (सं.) (نمبر): 7144NGO

Attachment - 18

THE J&K STATE FOREST CORPORATION
(KASHMIR NORTH CIRCLE SOPORE).

OPEN AUCTION NOTICE.

For and on behalf of the Jammu and Kashmir State Forest Corporation, it is hereby notified for the information of Public in general and the timber traders/extraction contractors in particular that open auction of the marked trees of poplar in standing form (in-situ) on the basis of "As it is, where it is" shall be held on 11-06-2019, at 11:00 (AM) in the Office of Divisional Manager J&K State Forest Corporation Extraction Division Baramulla. The details of locations are shown in Annexure-"A".

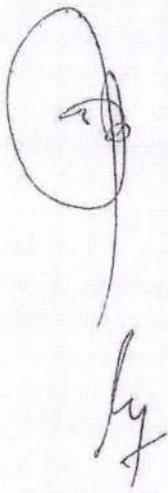
The auction through open bids will be conducted in accordance with the following terms and conditions:-

1. The intending bidders are advised to inspect the trees marked for auction prior to their participation so as to have a correct assessment regarding Quality/quantity of trees and working conditions. The concerned Divisional Manager, J&K State Forest Corporation will facilitate them in inspection of the stocks / locations on any working days during the office hours.
2. The prospective bidders shall have to deposit earnest money equal to the amount as shown in Annexure in the shape of CDR, corresponding to the location mentioned in the Annexure, pledged to the General Manager North Circle, J&K State Forest Corporation, Sopore, which should be deposited well before the auction in the office of the General Manager, Extraction, North Circle, J&K State Forest Corporation, Ashpeer. Opposite Hotel River Edge, Sopore. The same shall be treated as Security Deposit in respect of the successful bidder.
3. No person shall be allowed to participate in the auction unless he / she deposits the earnest money in the shape of CDR.
4. The CDR of the bidder who will not participate in the auction process shall be forfeited.
5. The eligible participant will have to offer their rates on per cft/ per quintal basis wherever required in open auction in presence of all the bidders.
6. No telephonic/telegraphic/postal bid shall be entertained /accepted.
7. The prospective bidder should have the required machinery like cranes, chain saw wood cutter, wire ropes operational equipment and high skilled labour force well versed and experienced in execution of such work without any damage to the adjoining buildings /installations.
8. The successful bidder (H-1) shall have to deposit 100% of the bid amount in the shape of a Bank Draft from any nationalized / scheduled bank of India pledged to the Divisional Manager concerned, over and above the specified earnest money, The bid amount has to be deposited within seven days from the date of auction and the bidder shall have to execute an agreement with the Divisional Manager concerned. The terms and conditions of this auction notice shall be the part of the Agreement. Cash / Cheque will not be accepted.
9. In case, the successful bidder does not deposit 100% payment within the stipulated time, in addition to forfeiting the earnest money, action may be initiated against the timber trader as per terms and conditions of auction notice.

Attachment - ②

GO ...

10. The security deposit of the successful bidder shall be released after the successful completion of work within the prescribed time schedule.
11. The standing trees as indicated in the Annexure are duly marked and numbered.
12. The successful bidder is required to fell the auctioned trees and remove converted material within stipulated time period as indicated in the annexure from the date of communication of the sanction, Extension of time period cannot be claimed as a matter of right. However, under special circumstances, the Chief General Manager (North), J&K SFC may consider the grant of extension in the time period to the extent of two months maximum that too depending upon the situation and scenario of the location. Further extension, if required in time period, shall be allowed by the Managing Director after due recommendation from Chief General Manager (North). Any stocks left at site after the end of the working/extended period, shall be treated as the property of the State Forest Corporation and disposed off accordingly, for which no compensation/Claim shall be entertained/accepted.
13. The successful bidder is required to immediately remove the purchased stocks from the site and shall not be kept stacked on the road to avoid any inconvenience to traffic movement.
14. The successful bidder shall have to obtain Form-25 from the Forest Department (Territorial Wing), where ever required under Land Transport Rules, at his own responsible.
15. Once the offer of the highest bidder is accepted and the acceptance is communicated in shape of sanction, the contract shall come into force and it will be obligatory on the part of the successful bidder to fulfill the contractual obligations.
16. The State Forest Corporation shall not be responsible for any damage due to detention/haltage of trucks for whatsoever reasons or for violation of L.T. Rules. The Contractor shall be liable for civil and / or criminal prosecution under law for negligence in execution of work leading to any untoward incident.
17. The successful bidder shall have to use the standard tools and equipments, required for extraction works at his own cost and without causing damage to Other infrastructure, e.g. cable lines, electric poles, telephone lines Government and Public property.
18. The watch and ward of all material / machinery shall be the responsibility of the Contractor / Agency.
19. The entire sales covered under this Notice are subject to Taxes i.e (GST, and other liable Taxes) applicable under rules, as such the bids quoted should be excluding all the Taxes.
20. Only PAN Card Holders shall participate in the auction process.
21. The auction committee reserves the right to accept or reject any bid without assigning any reasons or notice.
22. Any other information that may be required by the bidder can be had from the office of the Chief General Manager (North), J&K State Forest Corporation Sopore on any working day during the office hours.
23. Any other condition(s), if found necessary, the same shall be announced separately before opening of the bids.
24. In case of any dispute between the State Forest Corporation and the purchaser/successful bidder in respect of any sale covered under this Auction Notice, the decision of the Managing Director, J&K State Forest Corporation shall be final and binding on both the parties.



Handwritten signature and initials, possibly 'S. S.' and 'S. S.', located on the left margin of the page.

25. In case the auction date is declared a holiday or any untoward situation arises due to any eventuality/circumstances, the auction will be held on the following working day at the same venue and time.
26. The auction committee reserves the right to accept / reject any bid without assigning any reasons thereof.

S/L
(M.A Wani)

General Manager (North)

NO: - 499-510 /CGM/N/SFC/S

Dated: - 29 /05/2019

Copy submitted for information and necessary action to the:-

1. Managing Director, J&K State Forest Corporation.
2. District Development Commissioner, Baramulla.
3. Financial Advisor & CAO J&K State Forest Corporation Jammu.
4. Chief General Manager (P&P) J&K SFC Jammu.

Copy for information and necessary action to:-

1. Principal Amar Singh College Srinagar.
2. Divisional Forest Officer J.V Forest Division, Baramulla
3. Divisional Forest Officer Social Forestry Division Baramulla

..... They are requested to depute their representatives as a member for participating in the said auction on the schedule date, time & venue.

4. Asstt. Executive Engineer R&B Division Baramulla .
5. Divisional Manager, J&K SFC Extraction Division Baramulla/Ganderbal/Zangli. This is in reference to their various communications submitted by them in this behalf.
6. President Timber Association.
7. Copy to Incharge Website for uploading on official website of SFC.

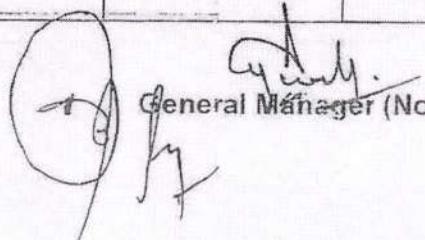
M.A. Wani
(M.A. Wani)

General Manager (North)
J&K State Forest Corporation,
Sopore

Annexure-A

Annexure to the Open Auction Notice issued vide this office No.499-510/GMN/SFC/S Dt.29-05-2019
read with abbreviated open auction No.511-22/GMN/SFC/S Dt.29-05-2019

#	Name of Location	No of trees	Apprx. Stnd. Vcl. (In cft)	Reserve Rate (per Cft)	Apprx. Contract Value	Earnest Money (In Rs.)	Time allowed for completion of work
01	National Highway from Narbal to Baramulla, from 15 KM to 30 Km	165	15923	Rs.150/- per cft excluding taxes, if any	Rs.23,88,450/-	Rs.48,000/-	30 days
02	National Highway from Narbal to Baramulla, from 31 KM to 38 Km	158	17088		Rs.25,63,200/-	Rs.52,000/-	30 days
03	National Highway from Narbal to Baramulla, from 39 KM to 46 Km	177	24350		Rs.36,52,500/-	Rs.73,000/-	30 days
04	National Highway from Narbal to Baramulla, from 47 KM to 54 Km	194	22876		Rs.34,31,400/-	Rs.69,000/-	30 days
05	Forest Range office Manasbal, Ganderbal	21	1829		Rs.2,74,350/-	Rs.6,000/-	15 Days
06	Singhpura Flood Channel	442	11800		Rs.17,70,000/-	Rs.36,000/-	30 Days
07	Zalpora Pattan	428	14600		Rs.21,90,000/-	Rs.44,000/-	30 Days
08	Jahama Baramulla	1020	47900		Rs.71,85000/-	Rs.1,44,000/-	45 Days
09	Chakla Baramulla	1034	62900		Rs.94,35,000/-	Rs.1,39,000	60 days
10	Amar Singh College premises	202	9543		Rs.14,31,450/-	Rs.29,000/-	15 days
11	SFC Saw Mill Premises Shalteng Srinagar	118	7769		Rs.11,65,350/-	Rs.24,000/-	15 Days
12	R & B Division office Sopore	46	4146		Rs.6,21,900/-	Rs.13,000/-	10 Days
13	Dak Bunglow Sopore	21	588		Rs.88,200/-	Rs.2,500/-	10 Days
14	R&B Guest House Watlab Sopore	16	1233		Rs.1,84,950/-	Rs.4,000/-	10 days
15	Conservator of Forests Office Premises at Sopore adjacent to Sub.District Hospital Sopore	131	2711		Rs.4,06,650/-	Rs.9,000/-	15 Days


General Manager (North)

Government of Jammu & Kashmir
OFFICE OF THE DEPUTY COMMISSIONER SRINGAR

Principal Amar-Singh,
College Srinagar.

No:DCS/SDM/GRIEV/19 /1259-02

Dated 10-05-2019

Subject:- Application for cutting down of Russian Poplar Trees at Amar Singh College Srinagar

Sir,

With respect to the subject cited above a complaint is received at J&K Governor's Grievance Portal. In this connection, It is to intimated that the pollen seeds of these trees are causing various health related problems to the public in General and students in particular. Therefore, you are requested to look into the matter of prime public concern and take immediate necessary action in this matter with intimation in the matter.

Yours faithfully

Matter Most Urgent

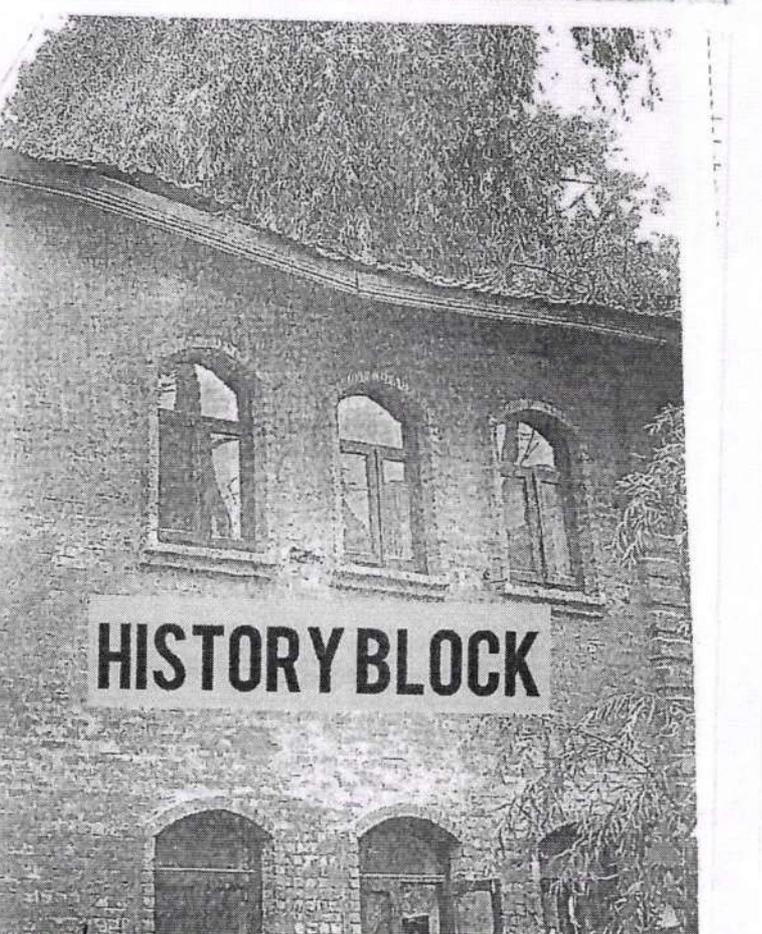
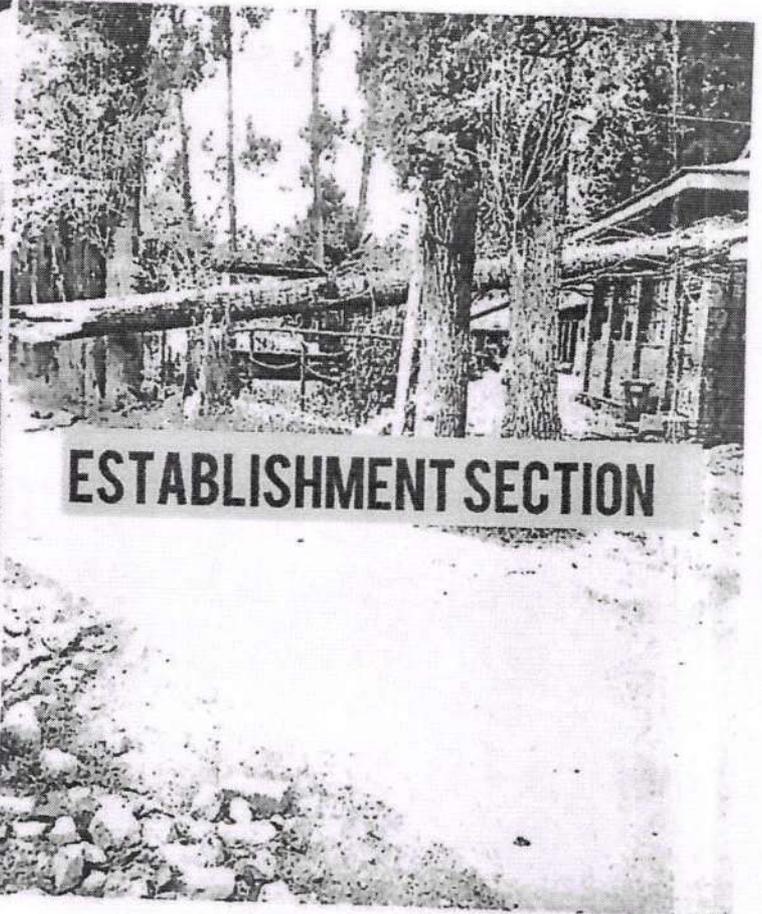
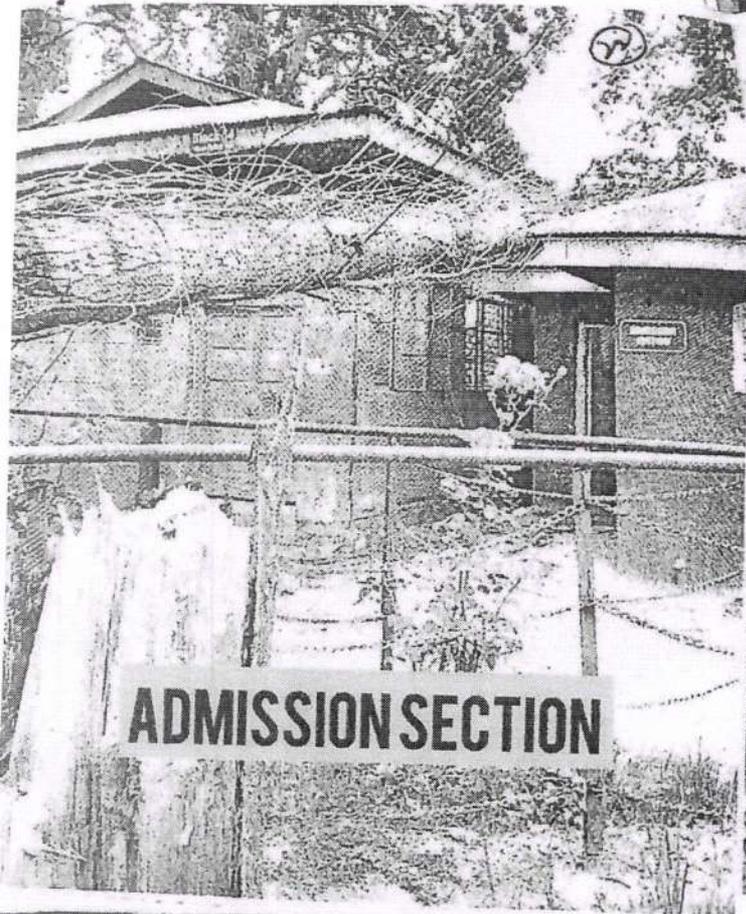
[Signature]
Sub Divisional Magistrate East,
Nodal Officer (Grievance Cell),
Srinagar

08/05/2019.

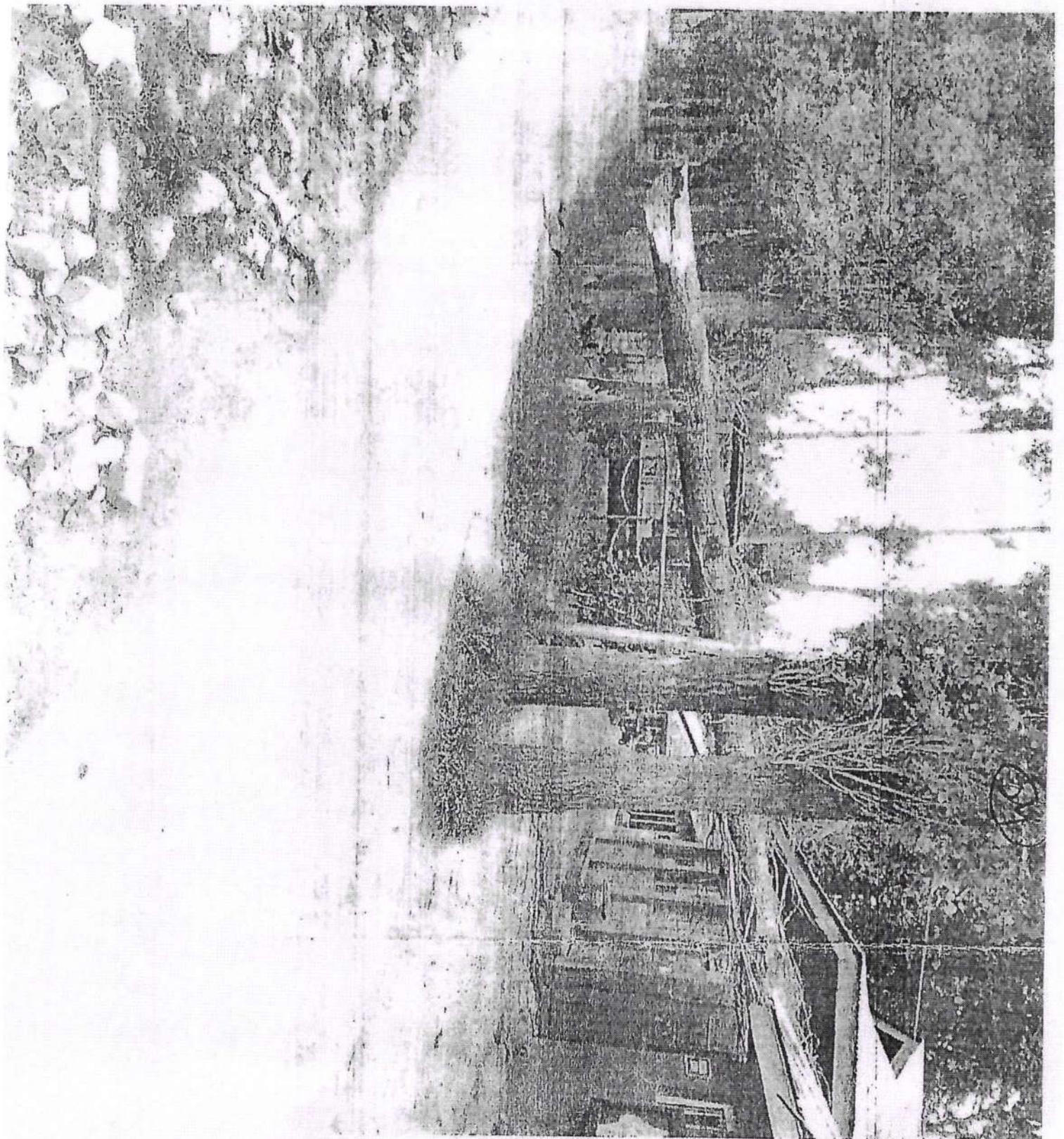
Copy to the:

1. Deputy Commissioner Srinagar for favour of information.
2. District Social Forest Officer for information and necessary action.
3. Tehsildar Jouta for immediate compliance.

Attachment (3)



Attachment (3A)



Attachment (3A)
3 leaves



(2)

W

The Principal,
Amar Singh College
Gogji Bagh, Srinagar - 190008

28 Jul 2023

Subject: Urgent Concern Regarding Big Willow Trees in Front of Our Houses.

Dear Sir/Madam,

I hope this letter finds you well. I am writing to you on behalf of the residents of HNo. 1, 2, and 3, which are located in close proximity to Ramzan Hospital Lane, Amar Singh College, Gogji Bagh, Srinagar.

We are deeply concerned about the big willow trees that stand in front of our houses. Over the years, these trees have grown quite large, and their condition seems to be deteriorating. We fear that they may pose a significant risk to our properties and, more importantly, to the safety of our families.

Recent weather events, such as strong winds and heavy rains, have caused these trees to sway precariously, raising alarm among the residents. We believe that if appropriate measures are not taken to ensure their stability, they may fall anytime, leading to potential damage and even endangering lives.

Considering the imminent danger posed by these trees, we kindly request your urgent attention to this matter. We sincerely urge you to assess the situation and take necessary action to protect our homes and ensure the safety of the residents.

If the willow trees are deemed hazardous, we kindly request your assistance in arranging for their professional inspection and possible removal of the willow trees.

We understand the value of green spaces and trees for the environment and the college's ambiance. However, safety must always be the top priority. We trust that you will take our concerns seriously and address the issue promptly.

We kindly request your timely response to this matter. Your cooperation and action in ensuring the safety of our homes and the surrounding community will be highly appreciated.

Thank you for your attention to this urgent matter. We look forward to your prompt response and collaboration.

Yours Sincerely,

HNo.1, Opposite Amar Singh College, Gogji Bagh-1, Srinagar, Kashmir-UT 190008

Saleem Abdulla

S/o Mohd Abdulla

Mob No. 9596461111

HNo.2, Opposite Amar Singh College, Gogji Bagh-1, Srinagar, Kashmir-UT 190008

Asha Rani Shah

W/o Late Chuni Lal Shah

Mob No. 9796475400

Suresh Shah

S/o Late Chuni Lal Shah

Mob No. 9419126050

Sanjay Shah

S/o Late Chuni Lal Shah

Mob No. 7780873943

HNo.3, Opposite Amar Singh College, Gogji Bagh-1, Srinagar, Kashmir-UT 190008

Trilok Singh Sodhi

S/o Late Jodh Singh Sodhi

Mob No. 6008431270

Balbir Kour

W/o Trilok Singh Sodhi

Convenor (61)
Landscape

For immediate
action

(Signature)
28/7

Attachment (4)



Govt of Jammu & Kashmir
Office of the Principal Amar Singh College
Cluster University Srinagar
Gogji Bagh, Srinagar-190008 (J & K)
NAAC ACCREDITED B



E-mail: principal@amarsinghcollege.ac.in

Website: www.amarsinghcollege.ac.in

Tel No: 0194-2310227

No: ASC/Edu/23/1118
Dated: 28-07-2023

The Divisional Forest Officer
Social Forest Division
Srinagar

Subject: Urgent concern regarding the old withered trees in Amar Singh College Campus.

Sir,

With reference to the email received from the Civil Society, GogjiBagh, Srinagar, I would like to draw your attention towards the following points:

1. Amar Singh College has a large number of trees (old as well as young) in the campus. However, most of these old trees, particularly the Willows and Populus have almost withered and have centrally become hollow.
2. These withered trees along the campus periphery and roads of the campus often break whenever even the mild wind blows, causing a potential risk to the lives around.
3. The residents of GogjiBagh have also expressed the same concern through an E-mail to me that they apprehend a significant threat to their lives and property due these trees as their branches often fall down. (Copy of Email attached).
4. The Civil society of GogjiBagh further recommends the removal of these trees to ensure the safety of their lives and property.
5. As such, you are requested to kindly send a team of experts who can professionally assess the level of danger posed by these trees and can suggest a proper method to deal with the issue.

Yours sincerely

Prof. Sheikh Ajaz Bashir
PRINCIPAL

28/07/23
Review copy

Attachment-5

Copy to

- Convenor, College Development Committee
- Convenor, Landscape Development Committee.
- Civil Society, Gogjibagh with reference to your Email.
- Coordinator, IQAC
- Office record.

2023
Auction of
22 File



Attachment - 6 SA

Assessment doc.

OFFICE OF THE DIVISIONAL FOREST OFFICER
SOCIAL FORESTRY DIVISION SRINAGAR

The Principal,
Amar Singh College,
Srinagar.

No: 780-81/SF/Sgr-20

Dated: 08/08/2023.

SUB: URGENT CONCERN REGARDING THE OLD WITHERED TREES IN AMAR SINGH COLLEGE CAMPUS.

REF NO: ASC/EDU/23/1118 DATED: 28-07-2023.

Sir/Madam,

In context to the above cited subject under reference, kindly find enclosed here-with the assessment list of 234 No. of trees existing in the premises of Amar Singh College.

That as per the provision of SO-327 of 7th July 2022 (Social Forestry Plantation Rules) and as per the report/recommendation of the committee constituted by the Government of Jammu and Kashmir vide Govt. Order No:470-JK (G.A.D) of 2022 dated:14-04-2022 in writ petition (Civil) PIL No:04 of 2022 titled Azra Ismail VIS UT of J&K and others, the NDC, valuation and felling permission for plantations other than raised by the Department of Social Forestry is not issued by this Department and only technical guidance is shared as and when required.

That regarding SOPs the concerned department/implementing agency may kindly be directed to follow e-auctioning mode (GFR) on the basis of, "as it is where it is" after getting the reserve rate from Forest Development Corporation Limited. *The charges of assessment bill is herewith enclosed.*

Hence, submitted for favour of your kind perusal and appropriate action at your end please.

Encl:- (10)

Yours faithfully
[Signature]
Divisional Forest Officer
Social Forestry Division
Srinagar.

Attachment
[Signature]

For immediate compliance to the:-

Range Officer Social Forestry Range
No:227/SF/ROS-10 Dated: 05-08-2023.

Srinagar. This is in reference to your

xxxxxx
Divisional Forest Officer
Social Forestry Division
Srinagar.

Government of Jammu & Kashmir
Higher Education Department
Civil Secretariat J&K.

114

Receipt No. 1050
A.S. CHETIA, SGT.
(1050) 29/12/23

The Principal,
Amar Singh College Srinagar .

No: HED-PLNG/113/2023-03

Dated: 28-12-2023

Subject: Permission for auctioning of Poplar/Willow/Robinia and other trees
in and around the campus posing threat to life and property;
auctioning through J&K Forest Development Corporation.

Sir,

Kindly refer your letter No. ASC/Edu/23/1793 dated 02-11-2023 regarding
the subject cited above. In this connection, I am directed to convey the
authorization of the competent authority to go ahead with the e-auction of the
trees on as is where is basis after fulfilling the required codal formalities.

Yours faithfully

Arshad
28/12/2023
Assistant Director Planning
Higher Education Department

Copy to the:

Private Secretary to Principal Secretary to Government, Higher Education
Department for information of the Principal Secretary.

Attachment (8)

*Process for
communication
to P&D Corporation*

SO
CAJ
28/12

Office Of The Principal
Amar Singh College

Cluster University

Gogji Bagh, Srinagar-190008 (J&K)

NAAC ACCREDITED 'B'

Tel No: 0194-2310227
Fax No: 0194-2311674



No:ASC/ 9334
Dated: 29-12-2023

The Divisional Manager,
J & K FDCL, Pir Panjal West,
Ext. Division Budgam

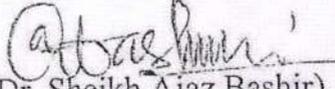
Subject:- Auction of old withered trees at Amar Singh College Srinagar - permission
of higher authorities thereof.

References:- 1. This office letter no.ASC/2284 dated.20.12.2023.
2.HED-PLNG/113/2023-03 dated.28.12.2023

Sir

In continuation to this office letter no referred above at s.no.1 it is to inform the undersigned is in receipt of the permission relating to the captioned subject as conveyed by the Higher Education Department vide reference at s.no.2 above. Now in light of this the auction process in strict compliance to the codal formalities and rules governing the process may kindly be started forthwith and all details/follow up in furtherance to this be intimated to the office of the undersigned.

Yours sincerely


(Dr. Sheikh Ajaz Bashir)
PRINCIPAL

Copy to the:-

1. Managing Director, J & K FDCL, Jammu/Srinagar for information.
2. Director Finance, Higher Education Department, Civil Secretariat, Jammu.
3. Director Planning, Higher Education Department, Civil Secretariat, Jammu.
4. Director Colleges Higher Education Department for information.
5. Convener College Auction/Landscape/Development Committee for information.
6. PS to the Principal Secretary HED for the information of Principal Secretary.
7. Office record.

Attachment 90

Accts, Misc 2020-21

The Jammu Kashmir Forest Development Corporation Limited
Office of the Divisional Manager (PP West) Division Budgam

Fax / Phone : 01951-255652

110

The General Manager
J&KFDCL, South Ext. Circle
Harnag, Anantnag

Page No. 003
A. No. 003/01/24
(Estab.) 03/01/24

No: DM/FDCL/PPW/Lease/484-87

Dated: 01.01.2024

Subject: Consent for auctioning & extraction of Willow and Poplar trees in Amar Singh College Srinagar Campus.

Sir,

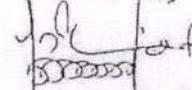
Apropos to the supra cited subject and in reference to your letter No. 1256-58/GM/JKFDCL/Hrg, dated: 06.11.2023, it is submitted that this office had directed Range Manager Extraction Range Yousmarg for on spot inspection of the site to ascertain the factual position with regard to existence of the above mentioned broad leaved trees on the location. Range Manager concerned after on spot verification in his report has submitted that the broad leaved trees have been duly enumerated by the Social Forestry Department and the assessment of said Department is correct.

Further, in response to this office letter No: DM/FDCL/PPW/Lease/ 410-13, dated: 09.11.2023, the principal Amar Singh College vide his letter No: ASC/2284 dated: 20.12.2023 has nominated Prof. Ghulam Mohammad Nengroo, Associate Professor Chemistry as member of e-Auction Committee (copy enclosed).

Further, vide letter No: ASC/2334, dated: 29.12.2023, the Principal Amar Singh College has intimated that he has received permission for removal of broad leaved trees under question through proposed e- Auction by the Higher Education Department (Copy enclosed).

As such your goodself may proceed with conducting of e-Auction in the matter as per procedure in vogue of this Corporation.

Yours faithfully,



Divisional Manager, J&K FDCL 01/01/24
Pir Panjal West Ext. Division
Budgam

Copy to:

- For record and reference -*
- [Signature]*
- (1) The Principal Chief Conservator of Forests / Managing Director, J&K FDCL, Jammu for information, please.
 - (2) The Principal Amar Singh College Srinagar for information.

Attachment
(10)

Auction file
203

J&K Forest Development Corporation Limited
Kashmir South Extraction Circle, Harnag Anantnag

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ABBREVIATED AUCTION NOTICE

For and on behalf of Jammu and Kashmir Forest Development Corporation Limited, it is hereby notified for information of public in general and timber dealers in particular that the sale of marked Poplar, Willow & Robinia trees through open auction on the basis of "as is where it is basis" at Amar Singh College Gogji Bagh Srinagar as per below given details shall be held in the premises of Amar Singh College Gogji Bagh Srinagar on 12.02.2024 at 11.00 A.M. :-

#	Name of the location	Particulars (Species)	No. of trees	Volume	Reserve Rate	Earnest Money required	Period of completion work
1	Premises of Amar Singh College Gogji Bagh Srinagar	Willow/ Robinia	52	357.75	Rs. 150.00 per cft	Rs. 22000.00	15 days (from the date of issue of allotment order)
2		Poplar	123	6601.13			
3		Poplar (dry)	59	350.26			
Total			234	7309.14			

Terms and Conditions:

1. The intending bidders are requested to inspect the notified locations / trees to be auctioned prior to their participation, so as to have a correct assessment regarding quality / quantity of the trees and allied working conditions on any working day from 01.02.2024 to 11.02.2024 during office hours.
2. The intending bidders shall have to deposit earnest money in the shape of CDR from any nationalized scheduled bank to the tune of amount as shown above pledged to the Divisional Manager, PP West Ext. Division Budgam which should reach the office of Divisional Manager, FDC PP West Ext. Division Budgam by or before 11.02.2024 (4.00 P.M.) and shall be treated as security deposit in respect of successful bidder.
3. No person shall be allowed to participate in the auction unless he / she deposits the earnest money.
4. The CDR of the bidder who will not participate in the auction shall be forfeited.

Attachment (11)
5 leaves

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5. The bids should be quoted / offered in open in presence of all bidders who wish to be present. No telegraphic / postal bid shall be entertained.
6. The successful (highest bidder) shall have to deposit 25% of the bid amount on spot in the shape of a Bank draft from any nationalized / scheduled bank of India pledged to J&K Forest Development Corporation, over and above the specified earnest money. In no case cash / cheques shall be accepted.
7. The successful bidder shall have to deposit the balance 75% amount of sale value within seven days from the date of auction in the shape of a Bank draft from any nationalized / scheduled bank of India pledged to J&K Forest Development Corporation and shall have to execute an agreement with Divisional Manager, FDC PP West Extraction Division, Budgam and all the terms and conditions of this auction notice shall be part of the agreement.
8. In case the day of auction is a holiday or any un-toward situation arises due to any eventuality / circumstances, the auction will be held on the following working day at the same venue and time. In case is not completed on a single day, it will be extended to the next day.
9. The Forest Development Corporation reserves the right to accept or reject any or all the bids without assigning any reasons thereof.

Sd/-
(FIRDOUS AHMAD MIR)
GENERAL MANAGER (SOUTH)

No: 1024-36 IGM/S/FDC/Hrg

Dated: 24 /01/2024

Copy for information and necessary action to the: -

- 1- Managing Director, J&K Forest Development Corporation Limited, Jammu
- 2- Chief Accounts Officer, J&K FDCL, Jammu.
- 3- Principal Amar Singh College Gojibagh Srinagar.
- 4- General Manager, (P&P), J&K FDCL, Jammu.
- 5- General Manager (North), J&K FDCL, Extraction Circle.
- 6- General Manager (S&M) K, J&K FDCL, Srinagar.
- 7- Divisional Manager (Legal), J&K FDCL, Srinagar.
- 8- All Committee Members
- 9- All DMs FDC South Circle They will ensure wide publicity of the notice

[Signature]

[Signature]
GENERAL MANAGER (SOUTH)

چھوٹے کشتیوں کے کارپوریشن کے ساتھ ساتھ سرکل ہرنگ

115

انشیڈار نیلانی

ہر خاصہ عام خصوصاً ناہجران چوب کو مطلع کیا جانا ہے
کہ مارٹ کارپوریشن کو درختان اسنادہ سفیدہ و بید واقع
اورنگ کالج گوگھی بلک سرینگر جسکی تفصیل درج ذیل ہے کی نیلانی
بنات ۱۲ ماہ فروری ۲۰۲۲ء کو کرنی مطلوب ہے:

نمبر شمار	حلہ وقوع	تعداد	اتسام
۱	اورنگ کالج سرینگر	52 = 357.75	بید
۲	" "	123 = 6601.13	سفیدہ پیر
۳	" "	59 = 350.26	سفیدہ خشک
کل میزان		234 = 7309.14	

نوٹ: نیلانی صحیح گیارہ بجے شروع ہوگی

شرائط و ضوابط:

۱. بولی دیندگان کو کل قیمت کا ۲۵% ذر زمانت موقع پری
ادائگی ہوگا۔

۲. نیلانی کلٹی صرف قحافی صورت کو پورا کرنے کیلئے اجازت ہوگی
اور کسی بھی صورت میں ریاست کے باہر نہ جانے کی اجازت ہوگی۔

۳. باقی شرائط و ضوابط جنرل آکشن نوٹس اجراء زیر مندر

1824-36/GM/S/FDC نا ذخ: 24-01-2024 اس نیلانی سر نمائند

رہے گی اور محکمہ جنگلات کے دیگر قواعد برابر عائد رہیں گے۔

المشیر
جنرل منیجر سادہ
مارٹ ڈیولپمنٹ کارپوریشن

Office of The Principal Amar Singh College

Cluster University Srinagar

GogjiBagh, Srinagar-190008 (J & K)



118

E-mail: principal@amarsinghcollege.ac.in

NAAC ACCREDITED B

Website: www.amarsinghcollege.ac.in

Tel No: 0194-2310227

Fax No: 0194-2311674

No: ASC/Edu/24/ 299

Dated: 10-02-2024

Subject: Auction of poplar tree/Willow/Robinia & other tree in and around the campus by the J&K Forest Development Corporation.

Reference:- 01. HED-PLNG/113/2023-03 Dated: 28-12-2023.
02. 182-36/GM/S/FDC/Hrg, Dated: 24-01-2024

Order

Pursuant to authorization from competent authority and auction notice by General Manager J&K Forest Development Corporation, Prof. G.M. Nengroo, Associate Professor as member of the auction committee and Prof. Abdul Nayeem Khan, Associate Professor as staff secretary of college, will attend the auction of poplar, willow, robinia, and other trees in and around the campus. The auction will be held on 12/02/2024 at 11:00 am by the J&K Forest Development Corporation.


(Prof. Sheikh Ajaz Bashir)
Principal

Copy to:

1. Managing Director Jammu and Kashmir Forest Development Corporation Ltd for information.
2. Director Colleges, J&K Higher Education Department for information.
3. All Concerned for information and compliance.
4. PS to Principal Secretary to government, higher Education department for information of the Principal Secretary.
5. Office record.

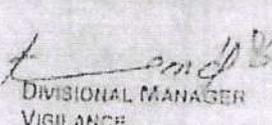
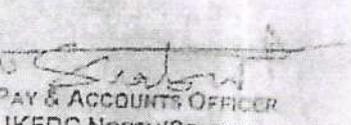
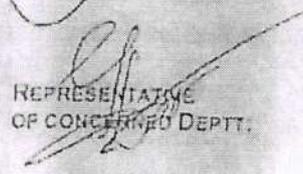
Attachment - (12)

J&K Forest Development Corporation Limited
Kashmir South Extraction Circle, Harnag Anantnag

119

Subject: - Auction result of Poplar stocks.

In response to Auction Notice issued under Office endorsement No 1824 36/GM/S/JKFDC/Hrg dated 24.01.2024 the sale of Poplar trees on open auction basis has been held by Auction Committee today on 12.02.2024 at premises of Amar Singh College Gogji Bagh Srinagar. In all (147) participants participated in auction who have deposited the CDRs/Security amount within the scheduled date before the Divisional Manager, JKFDC PP. West Extraction Division, Budgam. Shri Mohammad Altaf Dar S/o. Abdul Rashid Dar P/o Shahgund Bandipora has offered the highest bid of Rs. 315/cft (Rupees Three hundred & fifteen) only including GST for the auctioned stocks (123 trees = 6601.13 cfts) The total cost of auction stocks works out to Rs. 20,79,356.00 (Rupees Twenty Lakh seventy nine thousand three hundred & fifty six). The party has provided the requisite cost of auctioned stocks @ 25% on spot in shape of cheque bearing No. 004913 dated: 12.02.2024 of J&K Bank, Chinkipora Sopore of Account No. SD5517 amounting to Rs. 5.20 lakhs (Rupees Five Lakh & twenty thousand) only.

 DIVISIONAL MANAGER PP. WEST	 DIVISIONAL MANAGER FINANCE	 DIVISIONAL MANAGER VIGILANCE	 PAY & ACCOUNTS OFFICER JKFDC NORTH/SOUTH
 REPRESENTATIVE OF CONCERNED DEPTT.	 GENERAL MANAGER (S&M) KMG.	 GENERAL MANAGER SOUTH CIRCLE HARNAG ANG.	

No: 1914-22 /GMS/IFDC/Hrg

Dated: 12 /02/2024

Copy for information and necessary action to the:-

- 1- Managing Director, J&K Forest Development Corporation Limited, Jammu.
- 2- Chief Accounts Officer, J&K FDCL, Jammu.
- 3- Principal Amar Singh College Gogji Bagh Srinagar.
- 4- General Manager, (P&P), J&K FDCL, Jammu.


GENERAL MANAGER (SOUTH)

Attachment - (13)

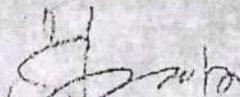
Prof. G.M. Arora
To peruse and discuss.
12/2
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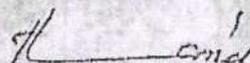
Subject: - Auction result of Firewood stocks.

120

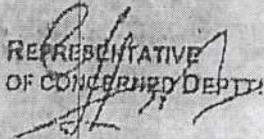
In response to Auction Notice issued under Office endorsement No. 1824 36/GM/S/JKFDC/Hrg dated: 24.01.2024, the dry Poplar, Willow & Robinia trees (Firewood) on open auction basis has been held by Auction Committee today on 12.02.2024 at premises of Amar Singh College Gogri Bagh Srinagar. In all (147) participants participated in auction who have deposited the CDRs/Security amount within the scheduled date before the Divisional Manager JKFDCC PP, West Extraction Division, Budgam. Shri Mohammad Altaf Dar S/o Abdul Rashid Dar R/o. Shahgund Banderpora has offered the highest bid of Rs.350/Qntl including GST for the auctioned stocks (111 trees = 708.01 Quintals). The total cost of auction Firewood works out to Rs. 2,47,804.00 (Rupees Two Lakh forty seven thousand eight hundred & four) only. The party has provided the requisite cost of auctioned stocks at 25% on spot in shape of cheque bearing No. 004914 dated: 12.02.2024 of J&K Bank, Chinkipora Sopore of Account No. SD5517 amounting to Rs. 0.62 lakhs (Rupees Sixty two thousand) only.

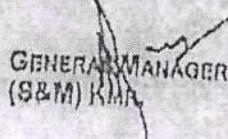

DIVISIONAL MANAGER
PP, WEST


DIVISIONAL MANAGER
FINANCE


DIVISIONAL MANAGER
VIGILANCE


PAY & ACCOUNTS OFFICER
JKFDCC NORTH/SOUTH


REPRESENTATIVE
OF CONCERNED DEPTT


GENERAL MANAGER
(S&M) KMR


GENERAL MANAGER
SOUTH CIRCLE HARNAG ANG.

No: 1922-26 /GM/S/JKFDCC/Hrg

Dated: 12 /02/2024

Copy for information and necessary action to the:-

- 1- Managing Director, J&K Forest Development Corporation Limited, Jammu.
- 2- Chief Accounts Officer, J&K FDCL, Jammu.
- 3- Principal Amar Singh College Gogri Bagh Srinagar.
- 4- General Manager, (P&P), J&K FDCL, Jammu.


GENERAL MANAGER (SOUTH)

Attachment - 19

...ton file

Jammu & Kashmir Forest Development Corporation Limited
Office of the Divisional Manager Pir Panjal West Extraction Division
Budgam

237

20/3/24

Subject: Allotment of auctioned marked trees situated in the premises of Amar Singh College Gogji Bagh, Srinagar.

Reference: 1. Auction Notice No: 1824-36/GM/S/FDC/Hrg, dated: 24.01.2024
 2. Auction result endorsement No: 1919-22/GM/S/FDC/Hrg, dated: 12.02.2024 & No. 1923-26/GM/S/FDC/Hrg, dated: 12.02.2024,

In pursuance to above quoted Auction result/ notice followed by letter No. 1929-31/GM/JKFDCL/Hrg, dated: 14.02.2024 issued by the General Manager, J&K FDC, South Ext. Circle, Harnag, Anantnag. Allotment is hereby made in favour of the highest bidder viz. **M/S Mohammad Altaf Dar S/O Abdul Rashid Dar R/O Shahgund Bandipora**, for **123 No. marked trees** with a standing volume of **6601.13 cfts** and **111 No. marked trees** with a standing volume of **708.01 Quintals**, located in the premises of Amar Singh College Gogji Bagh, Srinagar with following terms and conditions.

1. That the sale of marked trees in standing form conducted through open auction has been accepted by the highest bidder viz. **M/S Mohammad Altaf Dar @ Rs 315/cft & Rs 350/ Qntls.** on "as it is where it is basis" and in no circumstance can J&K FDCL or Amar Singh College Gogji Bagh, Srinagar. be held responsible for any shortfall in expected outturn or revenue accrued by the highest bidder.
2. That the allotment is valid for a period of 15 days from the date of issuance, failing which earnest money in the shape of CDR as well as the bid amount deposited by the highest bidder shall be subject to forfeiture.
3. That in no circumstance shall the bid amount deposited by the highest bidder be refundable in the event of failure of the bidder to execute the allotment within allotted time period.
4. That any loss/damage to the auctioned marked trees or its outturn, during execution of the allotment, shall be the sole responsibility of the bidder and in no circumstance can J&K FDCL or Amar Singh College Gogji Bagh, Srinagar be held responsible or liable to such loss or damage.
5. That all other terms and conditions of the auction notice/ agreement shall be acceptable to the highest bidder and acceptance of this work order shall construe that same have been accepted by the highest bidder.

Sd/-
 Divisional Manager, J&K FDCL
 PirPanjal West Ext. Division
 Budgam

Dated: 26.02.2024

No: DM/FDCL/PPW/Lease/ 540-46

Copy to the:

- (1) Managing Director, J&K FDCI, Jammu for favour of information please.
- (2) FA & CAO, J&K FDC, Jammu for information.
- (3) General Manager South Ext. Circle, J&K FDC, Bijbhera (Chairman Auction Committee) for Information.
- (4) Principal Amar Singh College Gogji Bagh, Srinagar for favour of information. He is requested to authorize M/S Mohd. Altaf Dar the highest bidder to execute the allotment after fulfilling the necessary codal formalities under his supervision.
- (5) Divisional Forest Officer Social Forestry Srinagar (Tree Officer) for information and necessary action.
- (6) Deputy General Manager (P&P), J&K FDC, Jammu for information.
- (7) M/S Mohd. Altaf Dar S/O Abdul Rashid Dar R/O Shahgund Bandipora (Highest Bidder).

or second.

At asha
 27/3

Attachment - (15)

Sd/-
 Divisional Manager, J&K FDCL
 PirPanjal West Ext. Division
 Budgam

Government of Jammu & Kashmir
Office of The Principal Amar Singh College

Cluster University Srinagar
GogjiBagh, Srinagar-190008 (J & K)



E-mail: principal@amarsinghcollege.ac.in

NAAC ACCREDITED B Website: www.amarsinghcollege.ac.in

Tel No: 0194-2310227

No: ASC/Edu/24/ 432

Dated: 02-03-2024

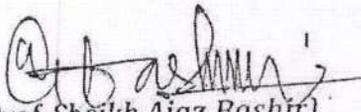
Subject: Auction of poplar tree/Willow/Robinia & other tree in and around the campus and Constitution of Committee for plantation in and around Campus.

ORDER

In Continuation to the earlier process regarding the above cited subject, the final process of cutting of trees needs proper supervision. Accordingly, the team comprising the following members will oversee the cutting of trees strictly as per contract order no. DM/FDCL/PPW/LEASE/540-46 Dated: 26.02.2024 issued by the J&K Forest Development Corporation. Additionally, they will monitor any potential damage to college property and promptly report such incidents to the undersigned. Furthermore, they will supervise the process of transporting the cut wood out of the college premises in terms of issuing gate passes.

S NO	NAME	DESIGNATION	REMARKS
1.	Prof. G. M. Nengroo	Associate Professor	Convener CDC
2.	Prof. Abdul Nayeem Khan	Associate Professor	Convenor College Advisory Committee
3.	Prof. Nusrat sayed	Associate Professor	Member
4.	Prof. Nahida Tun Nisa	Associate Professor	Member
5.	Prof. Hilal Ahmad Lone	Assistant Professor	Member
6.	Prof. Tahir Iqbal Lone	Assistant Professor	Member

In view of the cutting of aged trees the committee is tasked with preparing a detailed report for fresh plantation to have a green Campus. The Committee will identify the agencies who can support this initiative and further will plan and arrange plantation drive of 500 saplings of conifer and other plants they deem feasible for the campus.


(Prof. Sheikh Ajaz Bashir)
Principal

Attachment - 2/16

Copy to:

1. Director Colleges, J&K Higher Education Department for information.
2. PS to Principal Secretary J&K HED, for information.
3. All Concerned for information and compliance.
4. Office record.

Auction File



Education

Mega plantation drive held at Amar Singh College

11:39 PM Apr 08, 2024 IST | Syed Rizwan Geelani

Mega plantation drive held at Amar Singh College



Srinagar, Apr 8: Amar Singh College in Srinagar witnessed a remarkable display of collaborative efforts between students, faculty and the management of the institution during a massive tree plantation drive held at the college campus on Monday.

The drive aimed at restoring the green glory of the college as well as combating climate change. The massive plantation drive was held weeks after over 200 poplars were cut down inside the college campus that raised concern among the stakeholders.

During the drive, around 500 mature cedar trees at eleven identified locations were planted within the college campus.

Principal AS College, Prof. Sheikh Aijaz Bashir led the plantation drive and planted the first tree at the main avenue which also served as the inauguration of the drive.

The plantation drive has been structured in different phases and on Monday, the college established six avenues and five micro forest clusters within the college premises.

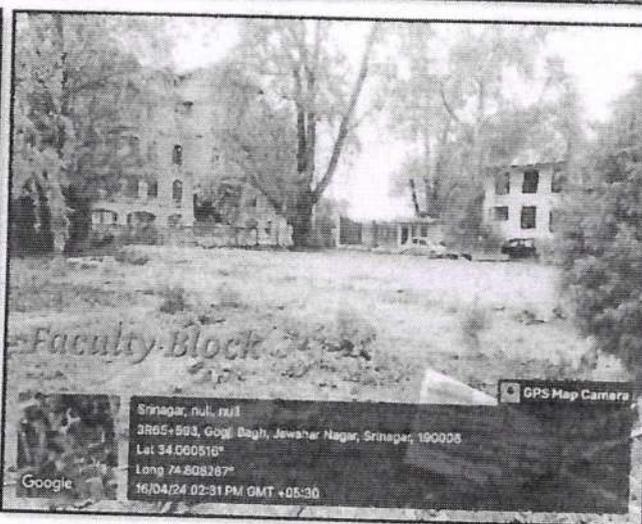
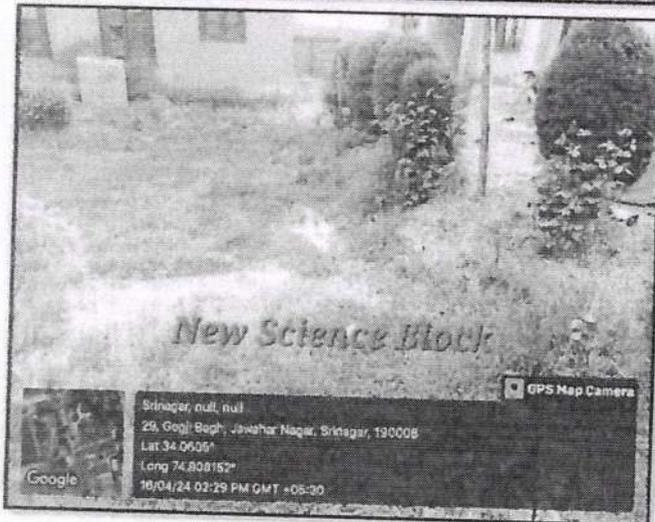
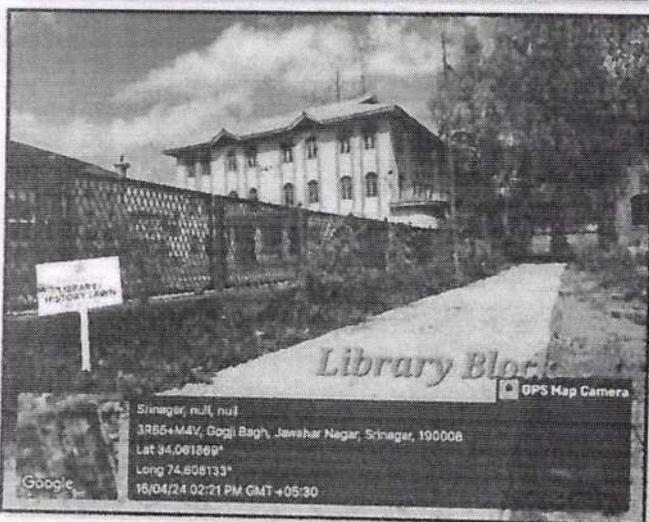
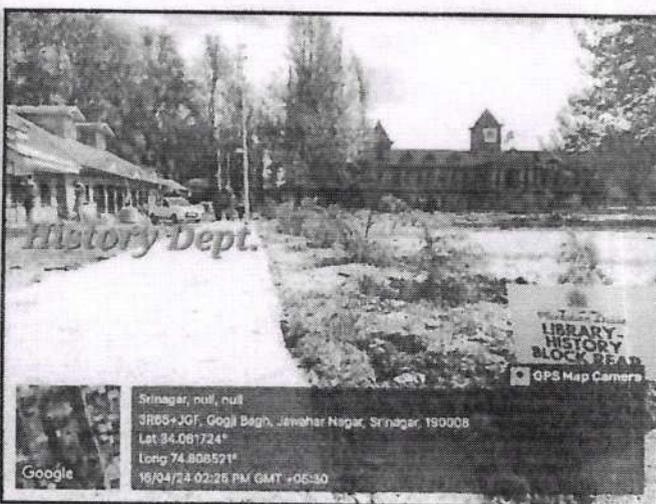
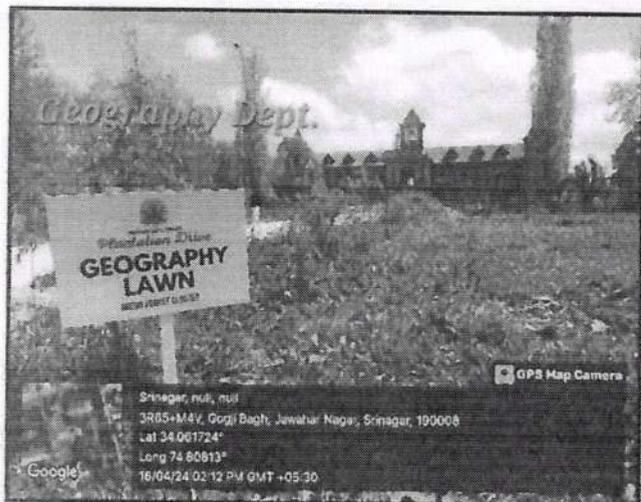
"These areas are envisioned to act as crucial aeration lungs which will contribute to improved air quality and environmental health on campus," Principal AS College said.

"We have appointed 300 students as green ambassadors for these plants to ensure long-term sustainability of our initiatives and the plants," Prof. Bashir said.

The initiative garnered widespread support from the local community and the Chief Judicial Magistrate Pulwama Mansoor Ahmad Lone planted the first tree of a micro-forest cluster at the Geography department.

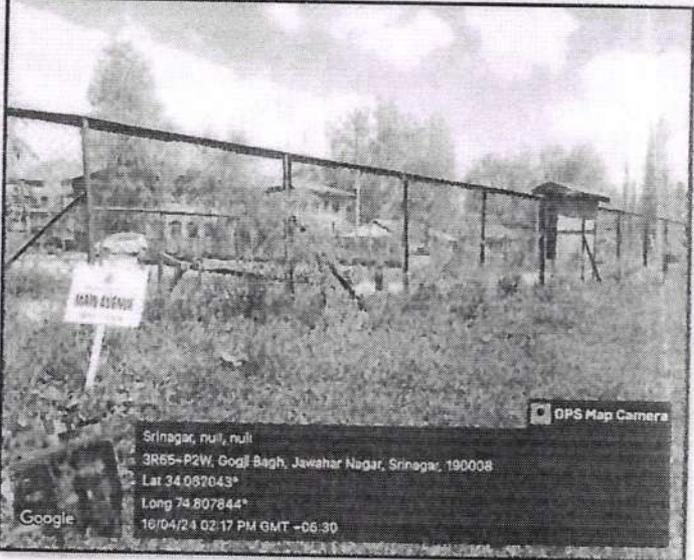
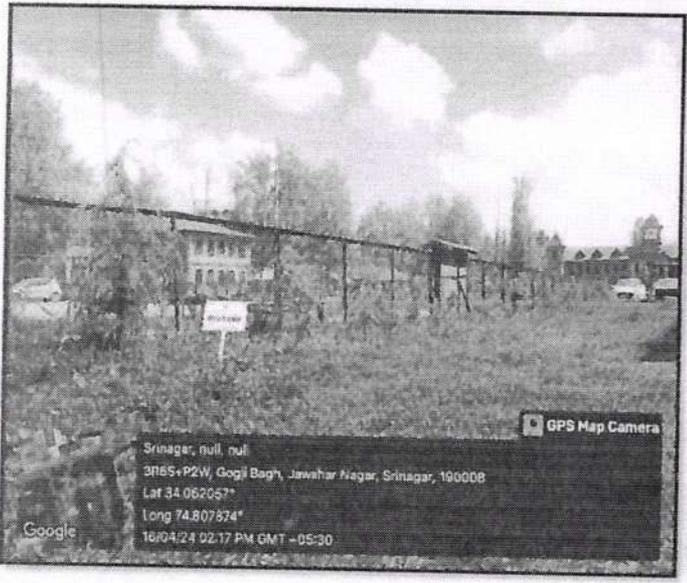
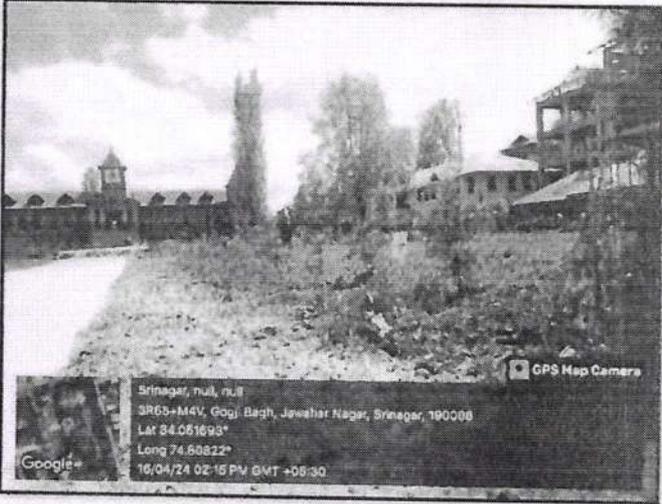
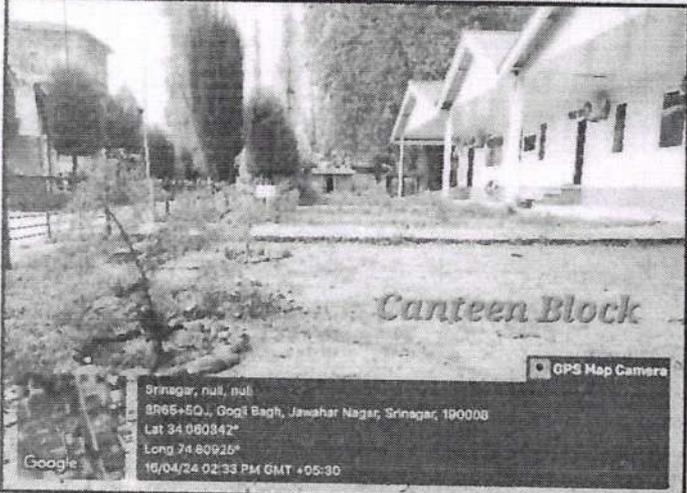
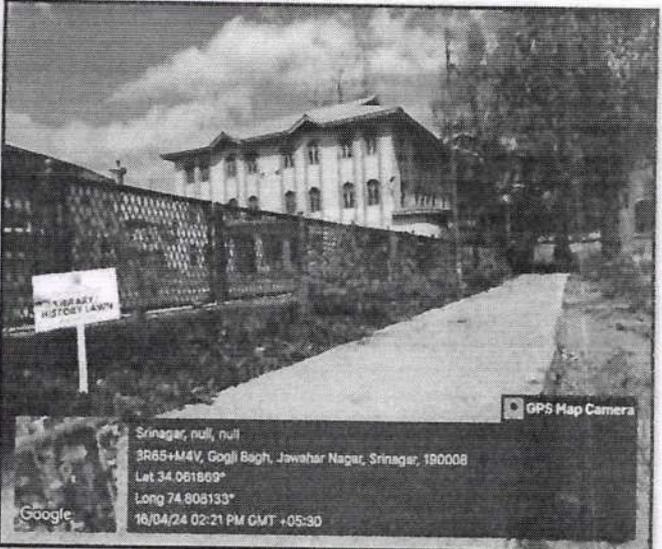
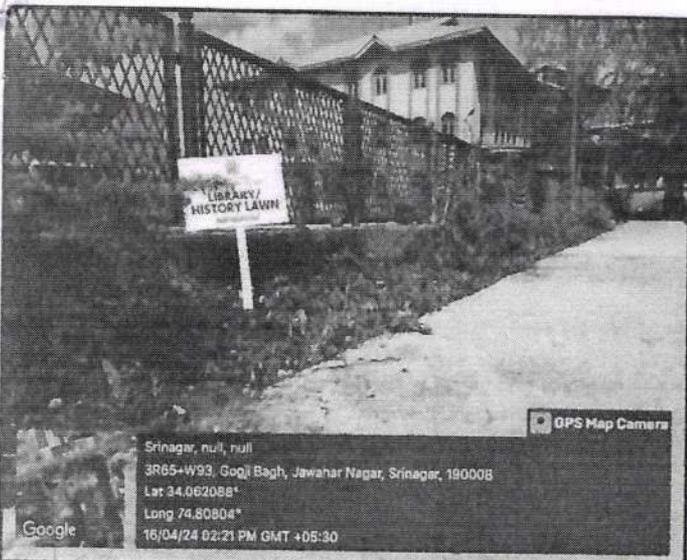
For local
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Greater
Kashmir.

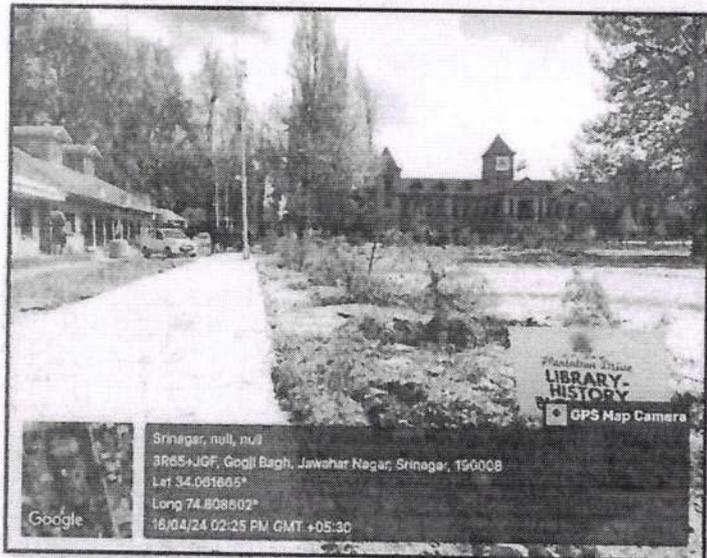
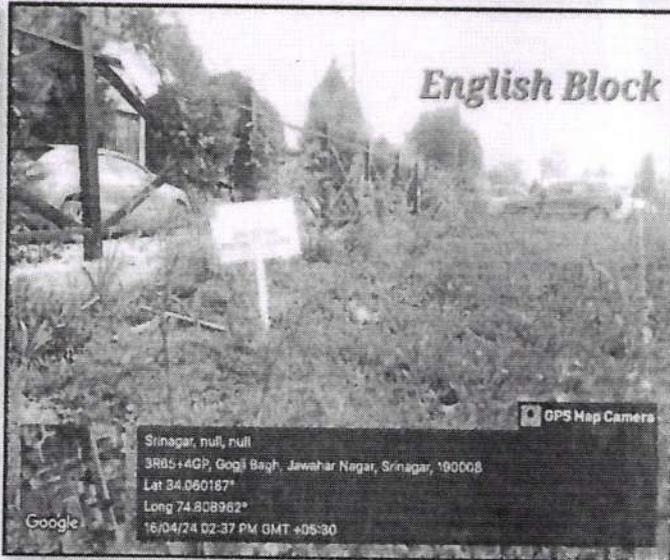
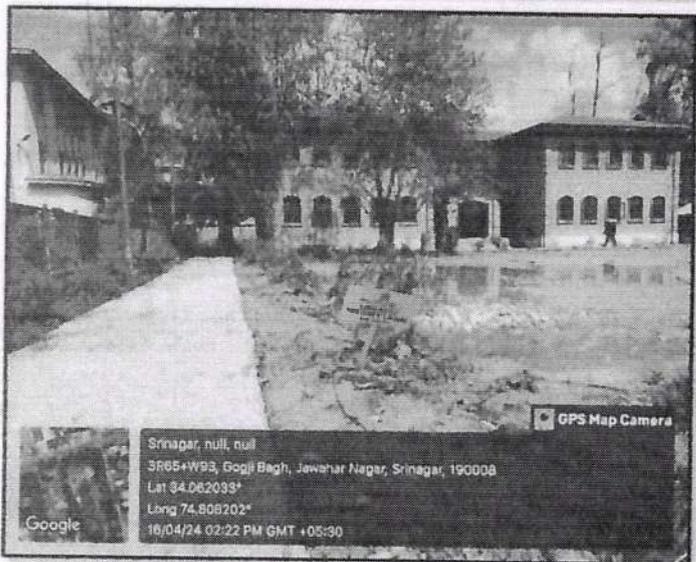
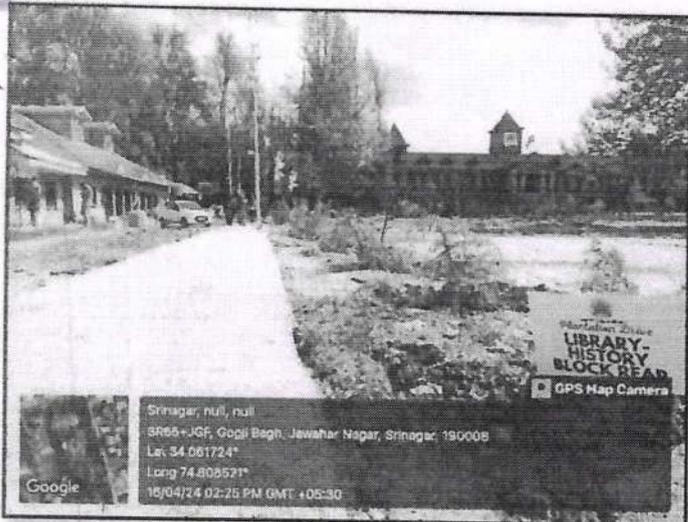
Geo Tagged Photographs of Plantation Drive of 500 Cedar trees held on 8th of April, 2024 at Amar Singh College Srinagar



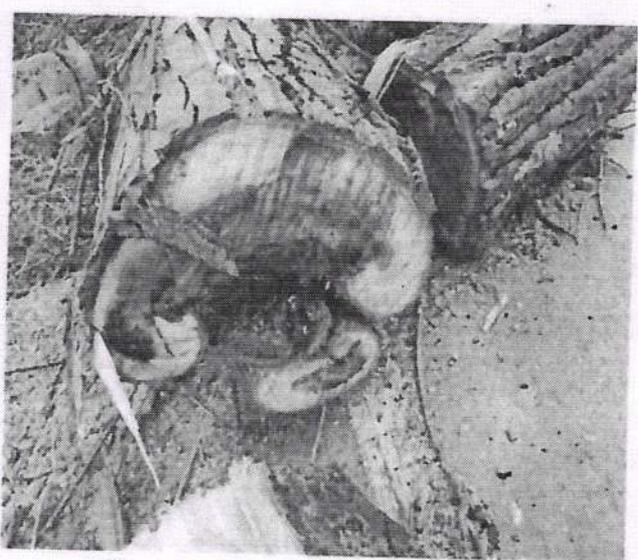
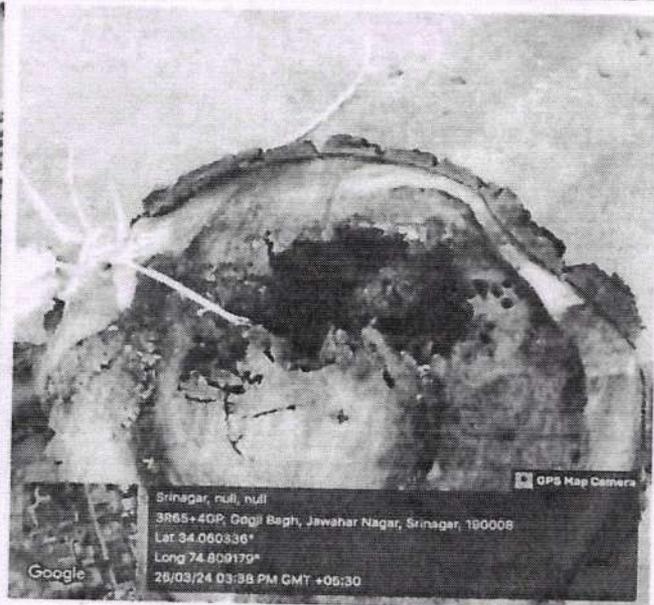
Attachment - (18)

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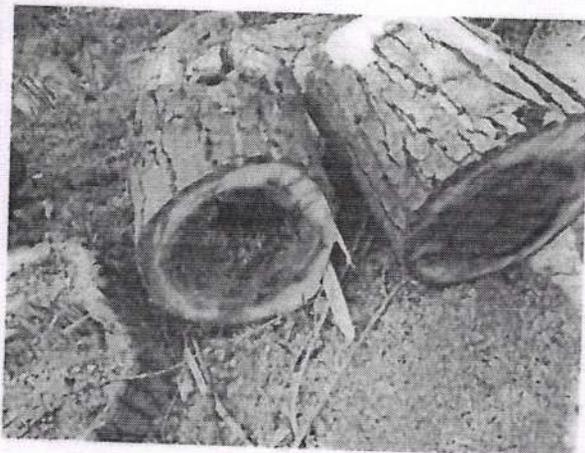




Status of trees as they were cut. Withered, rotten and hollow from inside.



Attachment (19)



★ Add this page

Trees are Valuable but Human Life is Invaluable

Before fuming over the axing of poplars at Amar Singh College consider other facts

12:00 AM Apr 05, 2024, IST | Guest Columnist



This is in response to the write up, "Iconic Poplars Trees Axed to Death" by Dr Raja Muzafar Bhat which had appeared in the March 26, 2024 issue of Greater Kashmir. As a matter of fact, I am somehow (directly or indirectly) related to this institution and also am in know of some facts.

Therefore, I find it as my moral obligation to proffer my views before all the stake holders, with this hope that it might settle the dust to some extent which has erupted through the social media posts, videos, tweets, re-tweets etc.

Looking at the face of it, surely it gives us an impression that a blunder has been committed and the vocabulary like merciless, ruthless, remorseless, unforgiving, heinous crime, seem to weigh very light comparing the ferocity and seriousness of the issue. Myself being a nature lover and an admirer of aesthetics also get the feeling that this should not have happened.

But putting a pause on my emotions I start dwelling deep into the matter and come to the point where I get a sigh of relief that the authorities have taken the decision optimally and have chosen a lesser evil. Before making my point, I would like to give examples of two incidents to which I am (directly or indirectly) a bystander.

In the year 2023, one day at around four o'clock in the afternoon wind started blowing gently it was a closing time, every body was leaving the campus. I was working in my office, suddenly I heard a big sound of the vibrations produced by a falling tree and when I left for home, I had to go through the office of Amar Singh College where I saw a tall big poplar fallen on the single storied building of the office.

There were some people, two of whom I could recognize (Mr. Mohammad Imran and Mr. Shabir Ahmad electrician of the college) who were frightened, scared, terrified and pronouncing the sentence, "ase haz bache bal bal" - we had a narrow escape. Actually, a big poplar tree had fallen on the single storied office building where Mr. Imran was working and Mr. Shabir was working just outside.

Attachment - 20
2 photos

This year in February an employee of the Cluster University (Mr. Avtar Krishan) is an eyewitness to another horrible incident (which happened in front of him); that a poplar tree suddenly fell on the electric transmission line and then on a car which got badly damaged. Mr. Krishan puts it as a matter of fortune that there was nobody in the car and the electricity was off too at that moment otherwise nobody could have saved the college from devastation.

There are some other considerations to be taken into account: the life span of a poplar tree is not too long as the Chinar (and like trees) have. The poplar also poses pollen infection though these were what we call as Kashmiri poplar, but these were having that cotton and that was floating all through campus during the season. I do agree that some beauty is lost by cutting the trees but Kashmir is a blessed place it will be regained within two-three years.

I recall here the same situation when some old aged trees were axed on the campus of University of Kashmir. There was hue and cry from every corner and quarter but see now how the campus is! So, the point I want to make is that cutting a tree is certainly a crime but restructuring, reordering the campus is a revival.

If trees are important for our environment preservation and for beautification, human life is more important, of course of paramount importance. If God forbid tomorrow a student or an employee of the college would get harmed, injured as a result of falling of a poplar who would have been responsible then. I am sure the people would flood the social media with same posts, tweets and would have put the college authorities responsible for the incident.

Here I would like to recollect my personal experience. We had a small kitchen garden in front of our house. On a small patch of the garden we had grown cabbages which looked very beautiful and added a charm to the landscape.

One day I came back from office and saw the cabbages uprooted. On seeing this I certainly got angry on my wife. But latter she served me the tasty cabbages in the dinner. Then I realized that my wife being an arts students had understood Charles Darwin better than myself being a science student.

The trees were very old and some of them were already blight and I believe that the college administration might have followed all the legal formalities before axing the trees.

Having said that, I suggest the college authorities to take as their moral obligation to organize a massive plantation drive and plant (at least) twice the number of trees which have been axed.

The author teaches Mathematics at JK Institute of Mathematical Sciences. Views are authors own, not of the organization he works for.